



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM**2:00 PM to 4:45 PM****[For Tuesday,23rd July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]**BEFORE:****HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KARDAK ETE****COURT NO: 1****[DIVISION BENCH-I]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -			
1 PIL/3/2024 FIXED	DIPAK BORA Versus THE STATE OF ASSAM AND 6 ORS	MR R P SHARMA MR. R MAJUMDAR MR. P N SHARMA MR R DHAR MR N N UPADHYAYA	SC, HIGHER EDU MR. N NATH (r-3,4) MR N TALUKDAR (r-3,4) MR. B B KAKATI MS D BORUAH (r-3,4)
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -			
2 WA/167/2024 FIXED	MD. HAFIZUR RAHMAN AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. P CHAKRABORTY TANZIM L. CHOUDHURY	SC, ELEM. EDU GA, ASSAM MR. A DEKA(r-5,6)
- ADMISSION WITH NOTICE SERVED - REPLY FILED -			
3 WP(C)/5899/2023 FIXED	ROHIT CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR. W SHARMA	GA, AP MR. R K D CHOUDHURY (DY.S.G.I.) DY.S.G.I. SC, FOREST
4 PIL/7/2024 FIXED	SANDEEP CHAMARIA Versus THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON	SC, ASLSA GA, ASSAM SC, FINANCE
HEARING			
5 PIL/74/2018 FIXED	SWATI BIDHAN BARUAH Versus THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON	GA, ASSAM MR. D P BORAH SC- HEALTH AND FAMILY WELFARE DEPTT. MS. D BORAH, SC-HEALTH AND FAMILY WELFARE DEPTT. ASSTT.S.G.I.
6 WP(C)/741/2018	BHARAT SANCHAR NIGAM LTD. AND 2 ORS Versus MOHAN CHANDRA KALITA AND 3 ORS	MR. B C PATHAK MR. B PATHAK MR. R THADANI	MS B DEVI (R1 TO 4) MR G GOSWAMI (R1 TO 4) MR S SARMA (R1 TO 4)
7 PIL/75/2020	NARAPATI BRAHMA AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR. K N CHOUDHURY MR. T DEURI MR I KALITA	GA, ASSAM MR. K GOGOI SC, BTC ASSTT.S.G.I.

8	PIL/38/2021	HARUNAL RASHID Versus THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH MR SAURADEEP DEY MR I CHAKMA	GA, ASSAM MR. R BARUAH(R-5) MR. N M DUTTA (R-5) SC, REVENUE AND DISASTER MANAGEMENT DEPT MS N BORDOLOI ASSTT.S.G.I. MR. S C KHOUND (R-5)
9	WA/270/2021	THE COMMISSIONER AND SECRETARY TO THE GOVERNMENT OF ASSAM AND ANR. Versus JAGADISH CHANDRA SARMA AND 5 ORS.	MR. D SAIKIA MR. R BORPUJARI (SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT)	GA, ASSAM MR. R K D CHOUDHURY(R- 5) SC, FOREST MR. K U AHMED (R-1)
	WITH I.A.(Civil)/1766/2021 in WA/270/2021	THE COMMISSIONER AND SECRETARY TO THE GOVERNMENT OF ASSAM AND ANR. Versus JAGADISH CHANDRA SARMA AND 5 ORS.	MR. D SAIKIA MR. R BORPUJARI (SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT)	GA, ASSAM SC, FOREST
10	WP(C)/1707/2021 FIXED	DHANAPATI LAHKAR AND 6 ORS Versus THE UNION OF INDIA AND 6 ORS	MR H K DAS MR. U PATHAK	MR. B PATHAK MR. R THADANI MR B HAZARIKA MS M TIWARI ASSTT.S.G.I.
11	WP(C)/3045/2021	GILLAPUKRI TEA COMPANY LIMITED Versus THE STATE OF ASSAM AND 8 ORS	MR. B. DUTTA MR. S DEKA MS. J BORO	SC, A.T.P.P.F AND P.F SCHEME GA, ASSAM MR. K GOGOI (R-9) ASSTT.S.G.I.
	WITH I.A.(Civil)/1559/2021 in WP(C)/3045/2021	GILLAPUKRI TEA COMPANY LIMITED Versus THE STATE OF ASSAM AND 8 ORS	MR. S DEKA MR. S DEKA MS. J BORO	SC, A.T.P.P.F AND P.F SCHEME MR. K GOGOI (R-9) ASSTT.S.G.I. ASSTT.S.G.I.
	WITH WP(C)/2066/2019	KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MR. M K CHOUDHURY MR. B. DUTTA MR. S DEKA MS. J BORO MR D TUMUNG	GA, ASSAM MR. N. C. DAS, SR. COUNSEL (R-6) ASSTT.S.G.I.
	WITH I.A.(Civil)/1473/2021 in WP(C)/2066/2019	KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MR. B. DUTTA MR. S DEKA MS. J BORO	GA, ASSAM MR. N. C. DAS, SR. COUNSEL (R-6) ASSTT.S.G.I.
	WITH I.A.(Civil)/1843/2021 in WP(C)/2066/2019	KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S DEKA MS. J BORO	GA, ASSAM SC. ATPPF ASSTT.S.G.I.
13	WA/2/2022	JOHN RAMMAWIA Versus THE STATE OF MIZORAM AND 5 ORS	MR L SAILO MS C LALLAWMZUALI	GA, MIZORAM
14	WA/254/2022 FIXED	SHAMIM AKHTAR SUBHANI AND 27 ORS. Versus THE STATE OF ASSAM AND 3 ORS. E	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI MRS. S ISLAM	SC, SEC. EDU.
15	WA/277/2022 FIXED	JEEWAN SINGH Versus UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	MS. B SARMA ASSTT.S.G.I.
	WITH I.A.(Civil)/2574/2022 in WA/277/2022	JEEWAN SINGH Versus UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	ASSTT.S.G.I.

16	WP(C)/2495/2022 FIXED	LUCY SAWKMIE AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR R ISLAM MS M DEKA	GA, ASSAM M KATAKY (r-7) MR. M MORE MR. A BORPUZARI MR. P K SHARMA
17	WP(C)/3760/2022	PROMITA NARZARY AND 15 ORS Versus THE BODOLAND UNIVERSITY AND 4 ORS	MR. P K GOSWAMI MR P J DUTTA MR R S RONGHANG MISS. J GOGOI MR. P DEKA	MR B P BORAH SC, BODOLAND UNIVERSITY SC, U G C

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LEAVE NOTE OF ADVOCATES FOR 23/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR. R L YADAV	15-07-2024	To	26-07-2024
6)	MS. K YADAV	15-07-2024	To	26-07-2024
7)	MR H Dey	17-07-2024	To	29-07-2024
8)	MR. R SARMAH	15-07-2024	To	25-07-2024
9)	MS M DAS	15-07-2024	To	24-07-2024
10)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
11)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
12)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
13)	MR S SARMA	16-07-2024	To	15-09-2024
14)	MS. N M DEKA	17-07-2024	To	20-12-2024
15)	MR. S B PRASAD	22-07-2024	To	02-08-2024
16)	MR. S K GOSWAMI	22-07-2024	To	24-07-2024
17)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
18)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
19)	MR. DITUL DAS	19-07-2024	To	26-07-2024
20)	MR A KALITA	22-07-2024	To	23-07-2024
21)	MR. A K PURKAYASTHA	22-07-2024	To	23-07-2024
22)	MR. S SHARMA	22-07-2024	To	23-07-2024
23)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
24)	MR. M U MAHMUD	23-07-2024	To	25-07-2024
25)	MR. A BHATTACHARYA	22-07-2024	To	25-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,23rd July 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 2

[THIS BENCH WILL SIT AT 10:30 AM

**THE SPECIAL DIVISION BENCH AND SINGLE BENCH OF
HONOURABLE MR. JUSTICE L. JAMIR WILL SIT AFTER
RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	PIL/24/2022 PART-HEARD, FIXED	BODO WRITER ACADEMY AND 94 ORS Versus UNION OF INDIA AND 8 ORS	MR. M GOSWAMI MR R SINGHA	GA, ASSAM MR. T DEURI, INTERVENOR (R-11 to 20) SC, BTC SC, WPT AND BC ASSTT.S.G.I.

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19)	MR. DITUL DAS	19-07-2024	To	26-07-2024

20)	MR A KALITA	22-07-2024	To	23-07-2024
21)	MR. A K PURKAYASTHA	22-07-2024	To	23-07-2024
22)	MR. S SHARMA	22-07-2024	To	23-07-2024
23)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
24)	MR. M U MAHMUD	23-07-2024	To	25-07-2024
25)	MR. A BHATTACHARYA	22-07-2024	To	25-07-2024



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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/947/2024 FIXED	MD. IMRAN CHOUDHURY AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU MR. D NATH (SR. GA, ASSAM)
ADMISSION				
2	WP(C)/4393/2022 PART HEARD, FIXED	SRI SASANKA SAIKIA Versus THE GAUHATI UNIVERSITY AND ANR	MR. A CHAUDHURY MR. A K BARUAH MR. D BORA MR. N MAHAJAN MR A DAS	SC, G U
	WITH I.A.(Civil)/2241/2022 in WP(C)/4393/2022	THE GAUHATI UNIVERSITY AND ANR Versus SRI SASANKA SAIKIA	MR. P J PHUKAN	MR. A CHOUDHURY MR. A K BARUAH MR. D BORA MR. N MAHAJAN
3	WITH Cont.Cas(C)/423/2022	SANSANKA SAIKIA Versus HEMANTA KUMAR NATH	MR. A K BARUAH MR A DAS	MR. P J PHUKAN MR P P PHUKAN
4	WP(C)/6330/2022 PART HEARD, FIXED	DR. BHUPEN SARMAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. U K NAIR MR. S CHAKRABORTY, AMICUS CURIAE MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	MR D KALITA (R-4) MR D KALITA (R-4) GA, ASSAM MRS. R DEVI, CGC MR. D NATH (R-4) MR. D NATH (R-4) ASSTT.S.G.I.
5	WP(C)/3877/2018 FIXED	SMTI. DULUMANI DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	SC, HIGHER EDU
6	WP(C)/9523/2019 FIXED	RAM CHARAN BHARALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. M DAS	SC, HIGHER EDU MR. P MAHANTA (R-5,6) SC, AG MR. R K TALUKDAR (R-4) MS. P SAHARIA (R-5,6) SC, FINANCE

7	WP(C)/938/2020 FIXED	ANUPAM DAS AND 4 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MR H DAS MR. B C DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. JYOTIRMOY ROY MR. P D NAIR MR. S SARMA MR. C CHAKRAVARTY MR D DAS
	WITH I.A.(Civil)/1850/2020 in WP(C)/938/2020	ANUPAM DAS AND 4 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR H DAS	SC, COTTON UNIVERSITY MR. P D NAIR
	WITH I.A.(Civil)/2236/2021 in WP(C)/938/2020	DR. ANUPAM DAS AND 4 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR H DAS MR. B C DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY
8	WITH WP(C)/9474/2019	DR. ANUPAM DAS AND 4 ORS Versus THE COMMISSIONER AND SECRETARY AND 5 ORS	MR H DAS MR. B C DEKA	SC, HIGHER EDU, SC, COTTON UNIVERSITY MR. P D NAIR
9	WITH WP(C)/285/2020	MANOJ KUMAR DAS AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR H DAS MR. B C DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. P D NAIR
10	WITH WP(C)/5195/2020	DR MANOJ KUMAR DAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR N DUTTA MR H DAS	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. P D NAIR (SC, COTTON UNIVERSITY, R3-R5)
11	WP(C)/5392/2021 B/O	MERAJUL HOQUE AND 9 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A DEKA	SC, ELEM. EDU
12	WP(C)/4850/2022 FIXED	MD. RIYAJUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, APSC MRS. R DEVI MS R DEKA for Social Justice & Empowerment Department, SC, FINANCE ASSTT.S.G.I.
13	WP(C)/7372/2022 FIXED	MITHARAM DUTTA Versus THE STATE OF ASSAM AND 4 ORS	MR. MANISH GOSWAMI MR R SINGHA MS S PATOWARY	SC, ELEM. EDU SC, SEBA (R-5)
14	WP(C)/728/2023 FIXED	ADARSHA VIDYALAYA ABHIBHABAK SANTHA OF BARPETA DISTRICT AND 20 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM SC, SEC. EDU. SC, CBSE
15	WP(C)/4451/2023 B/O	DR. SAMEDUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR K P PATHAK MR. R MAJUMDAR MR. JUNM LASKAR	SC, HIGHER EDU GA, ASSAM SC, APSC SC, APSC SC, FINANCE
16	WP(C)/4559/2023 B/O	PABITRA KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR. M H ANSARI MR. S ALIM	SC, SEC. EDU.
17	WP(C)/7490/2023 FIXED	ANJAN KUMAR BHATTACHARJEE Versus THE STATE OF ASSAM AND ANR	MR. B CHAKRABORTY MRS P HAZARIKA	SC, HIGHER EDU
18	WP(C)/108/2024 FIXED	SAJAL DAS AND 24 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY (P- 17) MR. A K DUTTA MR. B PURKAYASTHA (P- 17) MR. B ZAMAN	SC, ELEM. EDU SC, FINANCE

19	WP(C)/217/2024 FIXED	MANTU DEKA AND ANR Versus THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C MR. D. BORAH	SC, ELEM. EDU
	WITH			
20	WP(C)/7269/2021	MRIGEN BORBARUAH AND 3 ORS Versus THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU
	WITH			
21	WP(C)/5450/2022	BARNALI KALITA AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MR. M DAS	GA, ASSAM SC, EDU SC, SEBA
	WITH			
22	WP(C)/7272/2022	HITESH THAKURIA AND 42 ORS Versus THE STATE OF ASSAM AND 8 ORS.	MR. K GOSWAMI MR D S DEKA	SC, ELEM. EDU GA, ASSAM SC, SEBA
	WITH			
23	WP(C)/8211/2022	RANU DAS AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	SC, ELEM. EDU
	WITH			
24	WP(C)/336/2023	MRIGEN BORBARUAH AND 2 ORS Versus THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM AND 2 ORS	MR P BHARADWAJ MR. A BARKATAKI MS. A CHOUDHURY MR M SARMA MR. M SARMA	SC, ELEM. EDU
	WITH			
25	WP(C)/2523/2024 FIXED	DR. PRADIP CHANDRA DEKA Versus TEZPUR UNIVERSITY AND 4 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MS. B DEVI MR. M SARMA	MR. S C KEYAL
			ORDERS	
26	Cont.Cas(C)/514/2023 B/O	MONOJ SAIKIA AND 14 ORS Versus NARAYAN KONWAR, IAS AND ANR	MR. M H ANSARI MR. S ALIM	MR S NEOGI MR B KAUSHIK
			HEARING	
27	WP(C)/539/2018 PART-HEARD, WITH WP(C)/1103/2009 (D/O), WP(C)/724/2009 (D/O)	MUSHARRAF HUSSAIN Versus THE STATE OF ASSAM	MR. A R SIKDAR MR. M H TALUKDAR MR A ALI	DR. B AHMED MR. P J PHUKAN GA, ASSAM MR. N HAQUE (R6, 8 AND 9) MR. K GOGOI (SC, HIGHER EDUCATION DEPT.) MR. A K AZAD (R6, 8 AND 9) MR. A K AZAD (R6, 8 AND 9) MR. S R BARBHUIYA (R6, 8 AND 9) MR M HUSSAIN (R6, 8 AND 9)
	WITH			
	I.A.(Civil)/3087/2018 in WP(C)/539/2018	SHRI MINHAZ UDDIN AHMED Versus SHRI MUSHARRAF HUSSAIN AND 8 ORS.	DR. B U AHMED MR. A K AZAD	MR. A R SIKDAR
	WITH			
28	WP(C)/4893/2019 PART-HEARD	ABDUL AZIZ KHAN AND 7 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR. P K TIWARI MR. M SARMA MR. A R GOGOI	MR. M K CHOUDHURY SC, FCSCA GA, ASSAM MR. A BARKATAKI MR P BHARDWAJ

29	WP(C)/6411/2014 CAVT. NO.349/2/014	SMTI GITA RABHA Versus THE STATE OF ASSAM AND 5 ORS	MR.R C SAIKIA MR.P KHATANIAR MS. K SAIKIA MS. K SAIKIA MS. N DEY MS.B BARUAH MR B P BORAH	FOR CAVEATOR SC, HIGHER EDUCATION MR.S K MUKTAR
30	WITH WP(C)/7792/2019	MANTU KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S P CHOUDHURY MR. R SARMA MS. B DEVI MR. S K ROY MR. K BAISHYA MR K BISWAKARMA	SC, HIGHER EDU MR. A R BHUYAN (R-4) MR N Z CHOUDHURY (R-4)
31	WP(C)/926/2015 WITH WP (C) 2006/2013 (D/O)	BINDU BASHI MONDAL Versus THE STATE OF ASSAM AND 8 ORS	MR.M A I HUSSAIN DR.B AHMED MRA R BHUYAN MR.A U AHMED	MR.S DAS(R-8-9) MR. S BHATTACHARJEE SC, ELEMENTARY EDUCATION SC, BTC MR.H A SARKAR(R-8-9)
32	WP(C)/8202/2022 FIXED	DIPIKA DEVI Versus THE STATE OF ASSAM AND 4 ORS	MR D N BHATTACHARYYA	MR. D KALITA (R- 5) SC, SEC. EDU. SC, FINANCE
33	WP(C)/5200/2023 FIXED	DR. JAGADISH HANSA Versus THE UNION OF INDIA AND 5 ORS.	MR D K DAS MR B DEURI MR H BETALA MR C KUMAR	MR. K GOGOI MS P AGARWAL (r-5) DY.S.G.I. SC, ASSAM UNIVERSITY SC, U G C
34	WITH Cont.Cas(C)/11/2024	DR. JAGADISH HANSA Versus PROF RAJIVE MOHAN PANT AND ANR	MR D K DAS	

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LEAVE NOTE OF ADVOCATES FOR 23/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
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17)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
18)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
19)	MR. DITUL DAS	19-07-2024	To	26-07-2024
20)	MR A KALITA	22-07-2024	To	23-07-2024
21)	MR. A K PURKAYASTHA	22-07-2024	To	23-07-2024
22)	MR. S SHARMA	22-07-2024	To	23-07-2024
23)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
24)	MR. M U MAHMUD	23-07-2024	To	25-07-2024
25)	MR. A BHATTACHARYA	22-07-2024	To	25-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,23rd July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 3

[THIS BENCH WILL SIT AT 10:30 AM

**RESPECTIVE SINGLE BENCHES OF THEIR LORDSHIPS
WILL SIT AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./340/2023 0 Y 12 M 1 D :CRL.A. 275/2023(D/O), WITH LCR 2 BUNDLES, FIXED	SANJIB TALUKDAR Versus NATIONAL INVESTIGATION AGENCY AND ANR.	MR Z KAMAR MR. U CHOUDHURY MR D NANDI MR. M KALITA MR S J CHOUDHURY	B. BHUYAN,PP, ASSAM(R- 2) SC, NIA

LEAVE NOTE OF ADVOCATES FOR 23/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
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[For Tuesday,23rd July 2024]

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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./599/2018 FIXED	PHARMACIST FORUM OF ASSAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. R HAZARIKA MR. S BORTHAKUR MR. J ROY MS. S KAKATI MR. C CHAKRAVARTY MR S SARMA	PP, ASSAM
2	Crl.Pet./577/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	MEGHNA KHEMKA Versus THE STATE OF ASSAM AND 2 ORS	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR M SAHEWALLA MS T J SAHEWALLA	MR. D KALITA (R-3) MR G ALAM(R-2) MR. D NATH (R-3) MR S R A NASER(R-2) PP, ASSAM
3	Crl.Pet./230/2024 FIXED	PRADIP KHANIKAR Versus DIPIKA KHANIKAR AND ANR	MR D KALITA MR. M HUSSAIN MS R KOUR	MR. D BARUAH (R-1) MR. A K GUPTA (R-1) MR. R S MISHRA (R-1) MR. W TERON (R-1) MS. S K GUPTA (R-1) MS. B SARMA (R-1) PP, ASSAM
4	Crl.Rev.P./248/2024 FIXED	SHERIF UDDIN ALI AHMED Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
ORDERS				
5	Crl.A./225/2022 WITH LCR 2 FILES, B/O	SANTALI RAY @ SONTALI ROY Versus RAJIB SONOWAL	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN	MR. U K NAIR MR H P GUWALA MR. A BORO
6	Crl.Rev.P./531/2022 WITH LCR 2 FILES(SCANNED COPY), B/O	CENTRAL BUREAU OF INVESTIGATION Versus MUKUT SAIKIA @ SHYAM	MR M HALOI	
7	Crl.A./138/2024 WITH OFFICE NOTE, LCR 6 FILES, B/O	SANATH KUMAR GOALA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. I H LASKAR MR. P K DEKA MR J H LASKAR MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG	PP, ASSAM
	WITH I.A.(Crl.)/438/2024 in Crl.A./138/2024	SANATH KUMAR GOALA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. I H LASKAR MR. P K DEKA MR J H LASKAR MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG	PP, ASSAM

8	Crl.Pet./558/2024 FIXED	TAGUNG NERI Versus THE STATE OF ASSAM AND ANR	MR M BASUMATARI MR R SONAR	PP, ASSAM
9	Crl.Pet./563/2024 WITH LCR 2 FILES(SCANNED COPY), FIXED	NUR ALOM Versus THE STATE OF ASSAM AND ANR	MR A H AHMED	PP, ASSAM
10	Crl.Pet./700/2024 FIXED	DILIP KR CHOUDHHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA MR G G GOGOI A TALUKDAR	MR. P BOIRAGI (R-2) MR. S J SARMAH (R-2) MRS. B TALUKDAR (R-2) PP, ASSAM
11	Crl.Pet./727/2024 FIXED	PALLAB DAS Versus THE STATE OF ASSAM AND ANR	MR. D HAZARIKA MR. R PHUKAN MR. S J SARMAH C M DEKA	PP, ASSAM
12	I.A.(Civil)/1350/2024 FIXED in WP(C)/714/2022	DIRECTOR OF EMPLOYMENT AND CRAFTSMAN TRAINING AND ANR Versus PAPARI BARMAN AND 2 ORS	MR S P DAS	
	WITH WP(C)/714/2022	PAPARI BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA	GA, ASSAM SC, AG MR S P DAS (R.Nos. 3 & 4)
	WITH			
13	Cont.Cas(C)/769/2023	PAPARI BARMAN Versus PABAN KR BORTHAKUR, I.A.S. AND 3 ORS	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA	
HEARING				
14	Crl.Rev.P./101/2009 WITH LCR 5 FILES, FIXED	MUSSTT. KULSUMA BIBI Versus THE STATE OF ASSAM AND ORS	MR.S BANIK MS.B SARMA MR.A K GOSWAMI MR.K N SURI MR.P BHUYAN	MR.B M CHOUDHURY MR.U CHOUDHURY PP, ASSAM MS.S CHOUDHURY
	WITH			
15	Crl.A./16/2009	MD. MUBSESWAR ALI SHEIK @ MUBOI and ORS Versus THE STATE OF ASSAM	MR.B M CHOUDHURY MR.U CHOUDHURY	PP, ASSAM
	WITH			
16	Crl.A./79/2009	THE STATE OF ASSAM Versus IMAD UDDIN @ LACHU MASTER and ORS.	PP, ASSAM	MR. A M BORA (R1-11) MR.B M CHOUDHURY MR.U CHOUDHURY MR. D K BAIDYA (R1-11) MS. C CHOUDHURY (R1-11) MS P DASGUPTA (R1-11) PP, ASSAM
17	Crl.Rev.P./227/2013 WITH LCR 1 FILE	CHAMPAK DAS Versus THE STATE OF ASSAM	MR.A M BORA MR.R SARMA MR.D GOGOI MR.S R BORUAH MS.C CHOUDHURY	PP, ASSAM
18	Crl.Pet./303/2015	AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR	MR.B K MAHAJAN MS.P BORAH MR.S BORTHAKUR	MR. K N CHOUDHURY (R-2) MR. P P MEDHI (R-2) PP, ASSAM MR. J PATOWARI (R-2) PP, ASSAM(R1)
19	Crl.Pet./732/2015	AKHIL GOGOI and 9 ORS Versus THE STATE OF ASSAM AND ANR	MR.T DEURI MR.K GOGOI MR.S BORTHAKUR	
20	Crl.A./367/2018 WITH LCR 2 BUNDLE, 3 BUNDLES KEPT IN SECTION, B/O	SRI TAPAN KUMAR HAZARIKA Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI)	MR. A M BORA MR. D GOGOI MR. D K BAIDYA MS. C CHOUDHURY MS P DASGUPTA	MR. K K DEY (R2) MR V K BAROOAH (R2) SC, CBI
21	CRL.A(j)/25/2019 6 Y 10 M 28 D :WITH LCR 4 FILES AND P.B., FIXED	NEHAR DAS Versus THE STATE OF ASSAM	MR K P PATHAK (AMICUS CURIAE) MS. REETUJA DUTTA, AMICUS CURIAE	MR. P SAIKIA (LEGAL AID COUNSEL FOR R-2) PP, ASSAM

22	CRL.A(I)/42/2019 6 Y 2 M 10 D :WITH LCR 5 FILES, P.B.-1	RUPSING ROUTIA Versus THE STATE OF ASSAM	MR. S ISLAM, AMICUS CURIAE	PP, ASSAM
23	Crl.Rev.P./399/2019 WITH LCR 1 FILE(SCANNED COPY)	MD. BASIR AHMED Versus SALMAN AHMED AND ANR.	MR. B C DAS MR. S A HUSSAIN MR D J HALOI	MR F K R AHMED MR J UDDIN PP, ASSAM (R2)
24	Crl.Pet./1231/2019 CRL.PET. 1232/2019(D/O), CRL.PET. 1235/2019(D/O), CRL.PET. 1236/2019(D/O), B/O	ANANTA BORA Versus MAHESH AND BROTHERS	MR. N ALAM MR. S U AHMED	MS. R HUSSAIN MR. A SATTAR S CHOUDHURY
25	Crl.Pet./110/2020 WITH LCR 2 FILES(SCANNED COPY), FIXED WITH I.A.(Crl.)/464/2024 in Crl.Pet./110/2020	SMTI MAKANI BARMAN Versus THE STATE OF ASSAM AND ANR.	MRS M BARMAN MR. A DAS	MR. A T SARKAR MR. T AHMED PP, ASSAM
26	Crl.Pet./69/2021 FIXED	SMTI MAKANI BARMAN, Versus THE STATE OF ASSAM AND ANR.	MR. A DAS MR. A DAS	PP, ASSAM
26	Crl.Pet./69/2021 FIXED	ROJIBON NESSA AND 2 ORS. Versus REJABUDDIN AHMED	MR. B D DEKA MR. M DAS N CHAUDHURY	MR. M U MONDAL MR. A WAHAB MR. A AHMED MD. I H KHAN MR. I U CHOWDHURY MR A ALIM SK
27	Crl.Pet./86/2022 WITH LCR 1 FILE(SCANNED COPY), FIXED	DEVESH BIRWAL AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MS. S PARVEEN MR. I CHOUDHURY MR S HUSSAIN	DR. N DEKA (r-2) MR H S KALSI (r-2) MR. I S KALSI (r-2) PP, ASSAM
28	Crl.A./97/2022 WITH LCR 3 FILES, P.B.-1	THE STATE OF ASSAM Versus RAJEN SAIKIA AND ANR	MR. B B GOGOI	MR. U C RABHA(R-1) MR P KATAKI(R-2) MR. U N CHETIA(R-1) MR S MATAK(R-1) MRS R BEGUM(R-2) MRS. M D BORUAH(R-2)
29	Crl.A./199/2022 <u>1 Y 11 M 28 D</u> :WITH LCR 5 FILES, B/O	POBITRA GOGOI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A ROSHID MR. S K DEORI MS. T BEGUM MS. SOMILA	MR. S BISWAS (AS LEGAL- AID-COUNSEL FOR R-2) PP, ASSAM
30	Crl.Rev.P./303/2022 WITH LCR 4 FILES	MD. AFZAL HUSSAIN CHOUDHURY AND ANR Versus SHEHNAZ HUSSAIN	MR. A R MEDHI MS. K M SAIKIA MS J KUMARI	DR G J SHARMA MS. U DAS
31	Crl.Rev.P./362/2022 WITH LCR 2 FILES, FIXED	SUMITA MAZUMDAR Versus DEBASISH MAZUMDAR	MR. M NATH MR. A ROY MS. S RAJKUMARI	MR. K BHATTACHARJEE MR. S DAS MS. B TALUKDAR
32	Crl.Pet./644/2022 WITH LCR 1 FILE(SCANNED COPY), B/O	GANGA PHUKAN Versus THE STATE OF ASSAM AND ANR	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG	MR A ISLAM (r-2) PP, ASSAM
33	Crl.A./55/2023 <u>1 Y 6 M 23 D</u> :WITH LCR 5 FILES, B/O WITH I.A.(Crl.)/126/2023 in Crl.A./55/2023	MD. ILIAS ALI @ ILIAS UDDIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. N N JHA MS M SAHOO	PP, ASSAM
33	Crl.A./55/2023 <u>1 Y 6 M 23 D</u> :WITH LCR 5 FILES, B/O WITH I.A.(Crl.)/126/2023 in Crl.A./55/2023	ILIAS ALI @ ILIAS UDDIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. N N JHA MS M SAHOO	PP, ASSAM
34	Crl.Pet./808/2023 WITH LCR 2 FILES(SCANNED COPY), FIXED	ABHISHEK SUREKA AND 3 ORS. Versus THE STATE OF ASSAM AND ANR	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	MR G N SAHEWALLA (r-2) MR. N HASAN (r-2) MR. A HASAN (r-2) MR M SAHEWALLA (r-2) MS. S. TODI (r-2) MR H K SARMA (r-2) MS T J SAHEWALLA (r-2) A ALI (r-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
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[For Tuesday,23rd July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/2766/2022 FIXED	M/S MOYNUL ENTERPRISE Versus THE UNION OF INDIA AND 11 ORS.	MR. M HUSSAIN MR M AHMED MR A K DAS	GA, ASSAM MR. S DIHINGIA (R-12) MR H BARUAH (R-12) MR P P PHUKAN (R-12) SC, BTC SC, WPT AND BC SC, PWD SC, FINANCE ASSTT.S.G.I.
2	WP(C)/1940/2023 FIXED	JUNEL HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. J PATOWARY	DY.S.G.I. SC, PWD
3	WITH WP(C)/1948/2023	JUNEL HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM MR. H G HAZARIKA	SC, PWD
ORDERS				
4	WP(C)/1819/2022 FIXED	SAMANNAYA SWA NIYOJAN SANGSTHA Versus THE STATE OF ASSAM AND 6 ORS.	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, P H E
5	WP(C)/1974/2022 FIXED	PACHIM RANGIA WELFARE SOCIETY Versus THE STATE OF ASSAM AND 6 ORS.	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, P H E
HEARING				
6	WP(C)/496/2014 WITH LCR, WITH WP(C)/251/2013 (D/O)	BASANTA KUMAR KALITA Versus THE MANAGEMENT OF M/S FERTICHEM LTD. and 2 ORS	MR.A DASGUPTA MS.B DAS	GA, ASSAM MR.P K ROY MR.S K CHAKRABORTY MR. J K GOSWAMI (r-1) MR.A CHAKRABORTY MR.R THAKURIA MS.M DUTTA MR. J BARMAN MR D J BORO (R-1) MR.L P SHARMA MR.S CHAKRABARTY

7	WP(C)/3850/2014 WITH LCR	LAKHIKANTA NATH Versus THE MANAGEMENT KOOMBER TEA ESTATE and ANR	MR.A R TAHBILDAR MS.S J DEKA MS.R DEVI	MR.K GOSWAMI MR.R R KAUSHIK MR.R KAMAN
8	WP(C)/7951/2016 WITH REVIEW PET./25/2017 (D/O)	M/S. NABAGRAHA ASSOCIATES and ANR. Versus THE STATE OF ASSAM and ANR	MR.S K MEDHI MR.D P BORAH	GA, ASSAM
9	WP(C)/80/2017 WITH LCR	THE MANAGEMENT OF LANGHARJAN TEA ESTATE Versus THE WORKMEN OF LANGHARJAN TEA ESTATE and 2 ORS.	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY MR.A JAHID	GA, ASSAM MR.P KALITA(R-1) MRS.A BHATTACHARYYA(R-1)
10	WP(C)/1051/2017	SOIDUR RAHMAN Versus THE STATE OF ASSAM and 4 ORS.	MS C M DEKA MR A S TAPADAR MR.J ISLAM MR. D HUSSAIN MR.T MOHAMMAD MS. M BEGUM	MR. S R BORUAH (GA, ASSAM)
11	WITH WP(C)/1055/2017	SOIDUR RAHMAN Versus THE STATE OF ASSAM and 4 ORS.	MS C M DEKA MR A S TAPADAR MR. D HUSSAIN MR.T MOHAMMAD MR.J ISLAM MS. M BEGUM	MR. T C CHUTIA (GA, ASSAM)
12	WP(C)/8276/2022 FIXED	ARJUN CHANDRA BARMAN AND 3 ORS Versus THE INDIAN OIL CORPORATION AND 16 ORS	MR M Z AHMED MS. B DUTTA MR. A M DUTTA	MR. U K NAIR (R- 10,13,15,16) MR. B CHAKRAVARTY (R- 14) DR. R SARMAH (R-10,16) MR. K GOGOI MR. P MAHANTA (r-11,12) MR. R B GOHAIN (r-11,12) MR. A BORO (R- 10,13,15,16) N R SURANA (R- 10,13,15,16) MS D MAHANTA MR A KHARSOHUM (r- 11,12) MS. A LALA (R-14) DY.S.G.I. SC, TRANSPORT SC, I O C
	WITH I.A.(Civil)/480/2023 in WP(C)/8276/2022	ARJUN CHANDRA BARMAN AND 3 ORS Versus THE INDIAN OIL CORPORATION AND 16 ORS	MR M Z AHMED MS. B DUTTA MR. A M DUTTA	DR. R SARMAH (R-10,16) MR. K GOGOI MR. P MAHANTA (r-11,12) MR. R B GOHAIN (r-11,12) MR A KHARSOHUM (r- 11,12) DY.S.G.I. SC, TRANSPORT
13	WP(C)/6698/2023 FIXED	M/S GREEN FIELD TEA WAREHOUSE Versus THE STATE OF ASSAM AND ANR	MR. Y S MANNAN MS N DEKARAJA	MR. H R KHAN (R-2) GA, ASSAM
14	WITH WP(C)/1094/2018	MONIRUL HASAN Versus THE STATE OF ASSAM AND 2 ORS.	MR S N SARMA SENIOR ADVOCATE MR. Y S MANNAN MR. K KALITA MS N DEKARAJA MR. A JAHID	MR. H R KHAN (R-3) GA, ASSAM MR. N N KARMAKAR MR Z RAHMAN (R-3)

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LEAVE NOTE OF ADVOCATES FOR 23/07/2024

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19)	MR. DITUL DAS	19-07-2024	To	26-07-2024
20)	MR A KALITA	22-07-2024	To	23-07-2024
21)	MR. A K PURKAYASTHA	22-07-2024	To	23-07-2024
22)	MR. S SHARMA	22-07-2024	To	23-07-2024
23)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
24)	MR. M U MAHMUD	23-07-2024	To	25-07-2024
25)	MR. A BHATTACHARYA	22-07-2024	To	25-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,23rd July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1760/2019 FIXED	RABINDRA DEKA Versus THE STATE OF ASSAM AND 6 ORS.	MR D N BHATTACHARYYA	SC, FCSCA GA, ASSAM SC, APSC MR J PAYENG (r-5,6) MR. A SARMA MR E SHITIRI MR. C BASUMATARY
2	WP(C)/2188/2020 FIXED	DILIP KUMAR SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR D DAS MR. A CHAMUAH MR. T GHOSH	GA, ASSAM MR R DHAR, SC, ASDC (R-2 & 3)
HEARING				
3	WP(C)/6195/2012 FIXED, WITH CONT.CASE(C) /18/2014 (D/O)	SURANJIT DAS and 16 ORS Versus THE UNION OF INDIA and ORS	MR.R C PAUL MS.S ROY	MR.M BHAGABATI MS. A. GAYAN, C.G.C. ASSTT.S.G.I.
4	WP(C)/2194/2016 FIXED	SMTI. PRAVATI SAHA ROY Versus THE STATE OF ASSAM AND 5 ORS	MR.M CHANDA MRS.U DUTTA MR.S CHOUDHURY MR.A K DAS	MR.J I BORBHUIYA SC, P H E
5	WP(C)/2002/2017 FIXED	KAMAKHYA MEDHI Versus CENTRAL BANK OF INDIA and 4 ORS.	MR. M NATH MS.B SARKAR MS.T ROY MR. A BHATTACHARJEE MR.P K DEBROY MR.S DEY MRS I BEGUM	C.G.C. MR.S CHAMARIA(SC,CENTRAL BANK OF INDIA) MR.M PHUKAN(R-5) ASSTT.S.G.I.
6	WP(C)/4649/2017 FIXED	CHANDI NATH BARUAH Versus THE UNION OF INDIA and 5 ORS.	MR.J K PARAJULI MR.G RAHUL MR.D M NATH MRS.N S PARAJULI	C.G.C. MS.B SARMA(R- 1-4&6) ASSTT.S.G.I.
7	WP(C)/7891/2017 FIXED	JAGAT CH. BAISHYA Versus THE STATE OF ASSAM and 2 ORS.	MR.S K BARKATAKI MS.M DAS MR.D K NATH MS.B SHARMA	GA, ASSAM SC, FINANCE

8	WP(C)/9305/2019 FIXED	BINAY KUMAR KALITA AND 10 ORS. Versus THE STATE OF ASSAM AND 61 ORS.	MR. K N CHOUDHURY MR. M AHMED	SC, APSC MR. U K NAIR(R10, R37, R38, R40-R46, R48, R50- 58, R60) MR R SINGHA (R10, R37, R38, R40-R46, R48, R50- 58, R60) SC, FINANCE
WITH				
9	WP(C)/1993/2020	GIRI KUMAR BISWAKARMA Versus THE STATE OF ASSAM AND 61 ORS	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS	MR. U K NAIR GA, ASSAM SC, APSC MR R SINGHA MR P R SARMA SC, FINANCE DEPTT.
WITH				
I.A.(Civil)/1032/2020 in WP(C)/1993/2020				
10	WP(C)/6481/2022 FIXED	GIRI KUMAR BISWAKARMA Versus THE STATE OF ASSAM AND 61 ORS EX RFN (GD) MUKESH KUMAR (FORCE NO. G/5008541L) Versus UNION OF INDIA AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	GA, ASSAM SC, APSC MR. K K PARASAR ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 23/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 7

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5377/2019 FIXED, WITH LCR	ABUL KALAM AND ANR. Versus UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MS. S S ZIA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2	WP(C)/3454/2024 B/O	AJIRON NESSA Versus THE UNION OF INDIA AND 7 ORS	MR F HAQUE MR. P A AHMED MR. S K M ALOMGIR MR A ISLAM MS. Q DAS	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
ADMISSION				
3	WA/101/2024 CAVT. NO.03162/024, FIXED, WITH OFFICE NOTE, CAVT./316/2024	NAREN CHANDRA DEKA Versus KALYAN DAS AND 3 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	MR. JYOTIRMOY ROY MR. S SARMA (R-1) MR. S SARMA (R-1) MR. R HAZARIKA (R-1) MR. C CHAKRAVARTY (R-1) MR D DAS (R-1) MR D DAS (R-1) MR B P SARMAH (R-1) B SAHA (R-1) SC, SEC. EDU. MR. JAYANTA ROY (R-1) FOR CAVEATOR
ORDERS				
4	W.P.(CrI.)/19/2023 FIXED	MOHAMMAD ANUWAR Versus STATE OF ASSAM AND OTHERS	MS K LOYA MS. S NEWAR MR D KHAN	GA, ASSAM MR. R K D CHOUDHURY MRS. A GAYAN DY.S.G.I.
HEARING				
5	WP(C)/597/2017 WITH LCR	FULMOTI NESSA Versus THE UNION OF INDIA and 3 ORS.	MR.R ISLAM MR.A T SARKAR MR.K RAHMAN	GA, ASSAM ASSTT.S.G.I.
6	WP(C)/683/2017 WITH LCR	DASARATH CH. DAS and ANR. Versus THE UNION OF INDIA and 4 ORS.	MR.B C DEKA MR.H DAS MS.C KHAKHLARY	GA, ASSAM ASSTT.S.G.I.
7	WP(C)/1613/2017 WITH LCR	JAMAL UDDIN @ JAMAL UDDIN SHEIKH Versus THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.M H TALUKDAR	GA, ASSAMR 2 - 4 ASSTT.S.G.I.(R 1)

8 [Review.Pet./27/2021](#)
WITH LCR, WP(C)/2262/2019
(D/O)

MONOWARA KHATUN
Versus
THE UNION OF INDIA AND 5 ORS

MS. R CHOUDHURY

SC, NRC
ASSTT.S.G.I.
SC, ELECTION
COMMISSION.
SC, F.T

9 [Review.Pet./68/2021](#)
WITH LCR, WP(C)/1906/2020
(D/O)

FATEMA BIDHABA
Versus
THE UNION OF INDIA AND 6 ORS

MR. M U MAHMUD
MR S H MAHMUD

SC, NRC
ASSTT.S.G.I.
SC, ECI
SC, F.T

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, ONLY IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1600/2021 PART-HEARD, FIXED	SIRANJU KEWOT AND 13 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
2	WITH WP(C)/1924/2021	RAM PRABESH MAHATO AND 11 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
3	WITH WP(C)/1938/2021	JOGENDRA SAHANI AND 11 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
4	WITH WP(C)/2640/2021	MAHESH SARMA AND 8 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
5	WITH WP(C)/2737/2021	RAJ KUMAR SAH AND 11 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
6	WITH WP(C)/2743/2021	KUSHO SAHANI AND 12 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
HEARING				
7	I.A.(Civil)/1609/2021 FIXED in El.Pet./4/2021 WITH El.Pet./4/2021	NIJAM UDDIN CHOUDHURY Versus MOON SWARNAKAR MOON SWARNAKAR Versus NIJAM UDDIN CHOUDHURY	MR K P PATHAK MR H I CHOUDHURY MR B CHOUDHURY MR. R BORPUJARI MR. B GOGOI MR P NAYAK MR A CHALIHA MS RUKMINI BARUA MS PADMINI BARUA	MR P NAYAK MR A CHALIHA MS PADMINI BARUA MR K P PATHAK MR H I CHOUDHURY MR M J QUADIR MR B CHOUDHURY

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LEAVE NOTE OF ADVOCATES FOR 23/07/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3616/2020 FIXED	SAMSUL HOQUE BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. N J DUTTA MR. A H M R CHOUDHURY SC, SEBA	MR. T. C. CHUTIA, SC, SEBA SC, HEALTH
2	WP(C)/5123/2020 FIXED	DHIREN BHARALI AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. C GOSWAMI	SC, PNRD MR. M NATH SC, AG MR. S K MEDHI (r-5) SC, FINANCE DEPTT.
3	WP(C)/5820/2021 FIXED	JOY NARAYAN SARMA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MRS. R DEVI MR. A R TAHBILDAR	SC, P H E SC, FINANCE
4	WP(C)/5046/2023 CAVT. NO.08242023,117800008282023,117800008302023, 117800008362023,117800008442023, 117800008642023,117800008742023, 117800008802023,117800008862023,117800008882/023, FIXED	MANZURUL HAQUE LASKAR AND 9 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. A R BHUYAN MR. F A LASKAR MR. I H LASKAR	MR. S P CHOUDHURY (FOR CAVEATOR) MR. K GOGOI MR. K GOGOI MS B DEVI (FOR CAVEATOR) MS. M BORA (FOR CAVEATOR) DR K PANDAV (FOR CAVEATOR) DY.S.G.I.
5	WITH WP(C)/5406/2023 CAVT. NO. 08432/023,	NIT WORKERS UNION AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS	MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	MR. S P CHOUDHURY (FOR CAVEATOR) MS. M BORA (FOR CAVEATOR) DY.S.G.I. SC, NIT
6	WITH I.A.(Civil)/387/2024 in WP(C)/5406/2023	THE DIRECTOR, NATIONAL INSTITUTE OF TECHNOLOGY, SILCHAR AND ANR. Versus NIT WORKERS UNION AND 2 ORS.	MR. S P CHOUDHURY	MR. M J BARUAH MR. S P CHOUDHURY (FOR CAVEATOR)
7	WP(C)/2211/2024 FIXED	AVATAR SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. D N BHATTACHARYYA	SC, APSC SC, P H E
8	WP(C)/3030/2024 FIXED	VINAYAM KRISHNA Versus THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR. I ALAM MR. T SK	GA, ASSAM
HEARING				
8	WP(C)/4626/2016 FIXED	SAJBAM LEIHAO SINGH Versus THE UNION OF INDIA and 4 ORS	MR.R D LAL MR.A LAL	C.G.C. MR. D C BORAH(R- 1-5) ASSTT.S.G.I.

9	WP(C)/1423/2017 FIXED	JANAKI CHAKRAVARTY and 44 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.G N SAHEWALLA MR.I MOZUMDER MR. P MAHANTA MR.P DEKA MR.A CHETIA MR. R B GOHAIN MS. M BORGHAIN	DR.B AHMED MS. D S NEYOG, SC, CO- OP.
10	WITH WP(C)/3536/2017	ROHINI KUMAR SARKAR and 11 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MS.A BEGUM MR.S N TAMULI MS.P K ZANNAT MR.N Z AHMED	DR.B AHMED MS. D S NEYOG, SC, CO- OP. MS.D D BARMAN
11	WP(C)/1651/2017 FIXED	RAJU DAS Versus THE UNION OF INDIA and 7 ORS.	MR.S K SINGHA MR.P SARMAH MSR D KAKATI MS.G DAS MR.S UPADHAY MR.B KUMAR	ASSTT.S.G.I.
12	WP(C)/9445/2019 FIXED	MACHUM AHMED LASKAR Versus THE STATE OF ASSAM AND 7 ORS	MR. R MAZUMDAR MR H I CHOUDHURY MR H BEZBARUA MR. A PAUL MS. L WAJEEDA MS B DAS MR REZABUL HOQUE MR. R DEKA MS. A DEY	GA, ASSAM SC, HEALTH
13	WP(C)/783/2020	PRASANTA KUMAR SARMA Versus THE UNION OF INDIA AND 3 ORS	MR. D K SARMAH MR D KALITA MS. A TALUKDAR	MR. A GANGULY (r-3,4) MR. A DHANUKA (r-3,4) ASSTT.S.G.I. SC, FINANCE SC, A G V B
14	WP(C)/5049/2021 FIXED	F/NO.881560015, PHARMACIST (NON COMBATISED), JANARDAN SINGH Versus THE UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR H J SAIKIA	MR. K GOGOI ASSTT.S.G.I.
15	WP(C)/5947/2021	NO. 119880627 CONSTABLE (GD) DEBEN SINHA Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MR M J QUADIR MR. K MIRA	MR. K K PARASAR ASSTT.S.G.I.
16	WP(C)/644/2022	MD. ABU SHAHID Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	SC, P AND R.D. GA, ASSAM
17	WP(C)/685/2022 FIXED	BIREN HAZARIKA Versus THE STATE OF ASSAM AND 2 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	SC, CO OP GA, ASSAM SC, AG
18	WITH WP(C)/6570/2018	NABIN BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA MD S HUSSAIN	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
19	WITH WP(C)/6583/2018	JOGEN CH. DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA MD S HUSSAIN	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
20	WP(C)/5624/2023 FIXED	KASHI NATH MISHRA Versus THE UNION OF INDIA AND 2 ORS	MR. G K GUPTA	MR. K GOGOI DY.S.G.I.
21	WP(C)/6185/2023 FIXED	BAHAR AHMED LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY MR. M. A. CHOUDHURY	GA, ASSAM
	WITH I.A.(Civil)/3543/2023 in WP(C)/6185/2023	BAHAR AHMED LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. A H M R CHOUDHURY	GA, ASSAM

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10)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
11)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
12)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
13)	MR S SARMA	16-07-2024	To	15-09-2024
14)	MS. N M DEKA	17-07-2024	To	20-12-2024
15)	MR. S B PRASAD	22-07-2024	To	02-08-2024
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23)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
24)	MR. M U MAHMUD	23-07-2024	To	25-07-2024
25)	MR. A BHATTACHARYA	22-07-2024	To	25-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,23rd July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

**[THIS BENCH WILL SIT AT 10:30 A.M AND
WILL RISE AS SOON AS DIVISION BENCH OF
HONOURABLE MR. JUSTICE L. JAMIR AND
HONOURABLE MR. JUSTICE K. GOSWAMI RISES
AND WILL SIT AGAIN AFTER RISING OF THE
SPECIAL DIVISION BENCH, IF REQUIRED]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/1681/2020 WITH LCR	JYOTI NARAYAN GOGOI AND 2 ORS. Versus THE HONOURABLE GAUHATI HIGH COURT AND 8 ORS.	MR. P PATHAK MRS. P BARMAN (BORKAKOTI) MR. A NARZARI	GA, ASSAM R SARMAH SC, GHC
2 WP(C)/2716/2023	THE GAUHATI HIGH COURT (PRINCIPAL SEAT) EMPLOYEES ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM SC, GHC SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 23/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
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BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 12

[SPECIAL DIVISION BENCH

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH OF HONOURABLE MR. JUSTICE
L.JAMIR AND HONOURABLE MR. JUSTICE K. GOSWAMI]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	CRL.A(J)/88/2019 13 Y 10 M 13 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2	UTTAM DIBRA Versus THE STATE OF ASSAM	MR. NURUL HASAN, AMICUS CURIAE	PP, ASSAM
2	Crl.A./393/2019 WITH LCR 10 FILES, P.B.-6	MD. SOHRAB KHAN Versus THE UNION OF INDIA AND ANR	MR. A KHAN MR. P K DAS MS. S K NARGIS MR. D BORA MS N DAS MS. A MESEN MR A K AZAD MS S CHOUDHURY	SC, NCB
	WITH I.A.(Crl.)/256/2021 in Crl.A./393/2019	SOHRAB KHAN Versus THE UNION OF INDIA AND ANR.	MS. A MESEN	SC, NCB
	WITH I.A.(Crl.)/426/2024 in Crl.A./393/2019	MD. SOHRAB KHAN Versus THE UNION OF INDIA AND ANR	MR. A KHAN MS. S K NARGIS MS. S K NARGIS	SC, NCB
3	Crl.A./50/2016	SRI NIRMAL PAUL and ANR Versus THE STATE OF ASSAM and ANR	MD.F H LASKAR MR.S DAS MRS I AHMED MR.N AHMED MR.B I KHAN	MR.A D CHOUDHURY R-2 MR.K K DEKA(R-2) MR.R SARMA(R-2) PP, ASSAM MR K K BARMAN(R-2)
4	WITH Crl.A./94/2016 8 Y 6 M 12 D :	SRI SIBA PAUL @ SIBU PAUL and 2 ORS Versus THE STATE OF ASSAM and ANR	MR.S C BISWAS MR Z KAMAR MR. E AHMED MR. F A HASSAN MS.J BORAH MR. S BISWAS	MR.A D CHOUDHURY(R-2) MR.K K DEKA(R-2) MR.R SARMA-R-2 PP, ASSAM MRK K BARMAN(R-2)

5	WITH Crl.A./288/2019	MD. MUJIBUR RAHMAN Versus NARCOTICS CONTROL BUREAU	MR H R A CHOUDHURY MR. I A HAZARIKA MR F U BARBHUIYA MR. A AHMED MR. I U CHOWDHURY	SC, NCB
6	WITH Crl.A./360/2019 5 Y 3 M 1 D :	SHRI RAM MILAN AND ANR Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS MS B HAZARIKA MS N DAS MS. A MESEN	SC, NCB
	WITH I.A.(Crl.)/282/2021 in Crl.A./360/2019	ABDUL KALAM Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS MS. A MESEN	MR. S C KEYAL SC, NCB
	WITH I.A.(Crl.)/429/2024 in Crl.A./360/2019	MD. ABDUL KALAM Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS MS B HAZARIKA MS N DAS MS. A MESEN	SC, NCB
7	CRL.A(J)/34/2020 WITH LCR- 4 (FOUR) FILES, P.B. - 2	AMZAD ALI Versus THE STATE OF ASSAM	MR. B BHAGAWATI, AMICUS CURIAE	PP, ASSAM
8	Crl.A./216/2021 WITH LCR, P.B. - 2	IMAN ALI Versus THE STATE OF ASSAM AND ANR.	MR G SAROWAR MR. N UDDIN MR. M ISLAM	PP, ASSAM
9	Mat.App./30/2022 WITH LCR	XXXXXXX Versus XXXXXXX	MR. T J MAHANTA MR H BEZBARUA MR. U SARMA	MR. R K TALUKDAR MR. D BORAH DIKSHITA DEKA
10	Crl.A./300/2023 1 Y 3 M 10 D :WITH OFFICE NOTE IN I.A. (CRL.), LCR - 1 (ONE) BUNDLE	GOBIND SINGHAL Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN MR A HOSSAIN	MR A TEWARI (r-2) MS. C DUTTA (r-2) MS. K HAZARIKA (r-2) MS. D SHARMA (r-2) PP, ASSAM
	WITH I.A.(Crl.)/709/2023 in Crl.A./300/2023	GOBIND SINGHAL Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/07/2024

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BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-II, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
1	Arb.P./25/2024	M/S ASEAN AGENCIES Versus THE UNION OF INDIA AND 4 ORS	MR A SAIKIA R BARMAN	DY.S.G.I.
- FOR ORDERS -				
2	I.A.(Civil)/2108/2024 B/O, IN ARB.P./4/2024 (D/O) in Arb.P./4/2024	OMEGA BIOTECH LTD., Versus THE MISSION DIRECTOR AND ANR	MR M SAHEWALLA MS G DUGAR	SC, NHM
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
3	WP(C)/7101/2017 PART-HEARD, FIXED, WITH WP(C)/7100/2017 (D/O)	MUKAND SYSTEM AND NETWORKING PRIVATE LTD. and ANR Versus THE ASSTT./ DY. COMMISSIONER OF INCOME TAX and 5 ORS	MR.R GOENKA MR.U K BORTHAKUR MR.A GOENKA	MR. S C KEYAL (SR. S.C., CBDT, IT (NER), R1-R5) MS.N HAWELIA(SC, INCOME TAX, (R - 1TO 4)) ASSTT.S.G.I.
WITH	WP(C)/7102/2017	MUKAND INFOTEL PRIVATE LIMITED and ANR. Versus THE ASSTT./ DY. COMMISSIONER OF INCOME TAX and 5 ORS	MR.R GOENKA MR.U K BORTHAKUR MR.A GOENKA	MR. S C KEYAL MR. S C KEYAL MS.N HAWELIA(SC, INCOME TAX, (R - 1 TO 4)) ASSTT.S.G.I.
WITH	WP(C)/7103/2017	MUKAND INFRASTRUCTURE PVT. LTD. Versus THE ASSTT./ DY. COMMISSIONER OF INCOME TAX and 5 ORS	MR. R GOENKA MR. U K BORTHAKUR MR. A GOENKA	MR. S C KEYAL (r-1 to 5) MS. N HAWELIA SC, INCOME TAX, R - 1 TO 4 ASSTT.S.G.I.
WITH	WP(C)/7104/2017	PAWAN COMMUNICATIONS PRIVATE LTD. and ANR. Versus THE ASSTT./DY. COMMISSIONER OF INCOME TAX	MR.R GOENKA MR.U K BORTHAKUR MR.A GOENKA	MR. S C KEYAL (r-1 to 5) MS.N HAWELIA(SC, INCOME TAX, (R - 1-4)) ASSTT.S.G.I.
WITH	WP(C)/7482/2017	PAWAN CEMENT CO. PVT. LTD. and ANR. Versus THE ASSISTANT/DEPUTY COMMISSIONER OF INCOME TAX and 5 ORS.	MR.R GOENKA MR.U K BORTHAKUR MR.A GOENKA	MR. S C KEYAL (r-1 to 5) C.G.C. MR. D C BORAH R- 5and6 MS.N HAWELIA ASSTT.S.G.I. SC, INCOME TAX

8	WP(C)/5347/2022 PART-HEARD, FIXED	X SS BEVERAGE CO. Versus THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
	WITH			
9	WP(C)/5340/2022	XSS BEVERAGE CO. Versus THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
	WITH			
10	WP(C)/5341/2022	X SS BEVERAGE CO. Versus THE STATE OF ASSAM AND 2 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
	WITH			
11	WP(C)/5342/2022	X SS BEVERAGE CO. Versus THE STATE OF ASSAM AND 2 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
	WITH			
12	WP(C)/5346/2022	X SS BEVERAGE CO. Versus THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
13	WP(C)/5247/2022 FIXED	MD. MUSLIM ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA MR. R J DAS	SC, PWD
HEARING				
14	WP(C)/2833/2017 PART-HEARD, FIXED	LARSEN and TOUBRO LTD. Versus THE STATE OF ASSAM and 4 ORS.	DR.B P TODI MR.J U AHMED MR.A NATH MR.A TODI MR.N J MEDHI	MR.B CHOUDHURY SC, TAXES
	WITH			
15	WP(C)/1430/2017	M/S LARSEN and TOUBRO LTD. Versus THE STATE OF ASSAM AND 3 ORS	DR.B P TODI MR.J U AHMED MR.A NATH MR.A TODI MR.N J MEDHI	SC, FINANCE and TAXATION
	WITH			
16	WP(C)/1435/2017	M/S LARSEN and TOUBRO LTD. Versus THE STATE OF ASSAM AND 4 ORS	DR.B P TODI MR.J U AHMED MR.A NATH MR.A TODI MR.N J MEDHI	SC, FINANCE & TAXATION
	WITH			
17	WP(C)/2844/2017	LARSEN and TOUBRO LTD. Versus THE STATE OF ASSAM and 4 ORS.	DR. B P TODI MR.J U AHMED MR.A NATH MR. N J MEDHI MR.ANKIT TODI	MS.B CHOUDHURY SC, TAXES

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LEAVE NOTE OF ADVOCATES FOR 23/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	MFA/48/2006 WITH LCR, FIXED	M/S NATIONAL INSURANCE CO. LTD. Versus LALDARI CHOUDHURY and ANR.	MR.B C DAS MR.R C PAUL MR.S ROY	MR.J P SARMA
2	CRP/420/2010 (HEARING), WITH LCR	AMARAWATI TEA COMPANY LIMITED Versus AGARWAL TEA COMPANY and ORS.	MR.P J SAIKIA MR.A K GUPTA	MS.J GOGOIR- 3,5and6 MR.U BHATTACHARYA(R-3,5&6) MR.D C C PHUKAN(R-3,5&6)
	WITH MC/661/2012 in CRP/420/2010	AGARWAL TEA COMPANY Versus AMARAWATI TEA COMPANY and 8 ORS	MR.K AGARWAL MR.N DEKA MR.M CHETIA MS.P NEOG MRS.P DUTTA	MR.P J SAIKIA MR.A K GUPTA MS.M KECHII
MOTION				
3	CRP(IO)/147/2024 B/O	SOKER ALI AND 4 ORS Versus MUST. AJIRAN NESSA AND ANR	MR F Z MAZUMDER	
ORDERS				
4	RFA/59/2020 B/O	SMTI. PINKI BORAH SARMA Versus MAHAT CHANDRA DAS AND 2 ORS.	MR D DAS MR. B D DEKA MRS S GOSWAMI MR. M DAS N CHAUDHURY	MR. R J BORDOLOI MR. R ALI FOR CAVEATOR
	WITH I.A.(Civil)/2099/2020 in RFA/59/2020	SMTI PINKI BORAH SARMA Versus MAHAT CHANDRA DAS AND 2 ORS	MR D DAS MR. B D DEKA MR. M DAS N CHAUDHURY	MR. R J BORDOLOI MR. R ALI FOR CAVEATOR
HEARING				
5	Test.App./4/2014 PART-HEARD, WITH LCR, FIXED	RANJITA GHOSH Versus MEERA SARKAR and ANR.	MR.S K JAIN MR.P MAHANTA MR.T C KHETRI	MR.A K PAUL MS.S DEY MR.D CHOUDHURY MR.P SEN
6	RSA/209/2014 CAVT. NO. 639/2014 PART-HEARD, WITH LCR, FIXED	PARESH CH. DAS Versus SHYAM TALUKDAR @ SHYAMANTA TALUKDAR and 8 ORS,	MR.A C SARMA MR.P CHAKRABORTY MR.B HALDAR	MR. S DEKA MR.D CHOUDHURY MR.B SINHA

7	Crl.A./112/2023 1 Y 5 M 26 D :PART-HEARD, WITH LCR, FIXED WITH I.A.(Crl.)/266/2023 in Crl.A./112/2023	NIRANJAN DAS Versus THE STATE OF ASSAM AND ANR. NIRANJAN DAS Versus THE STATE OF ASSAM AND ANR.	MR A B DEY MR. S SUTRADHAR MR A B DEY MR. S SUTRADHAR	MR B ACHARYYA (R2) MS. M ACHARYYA (R2) PP, ASSAM PP, ASSAM
8	RSA/199/2012 WITH LCR	NAVAJIT PATHAK Versus NILKANTA DAS	MR. N C DAS MR.S K MEDHI MR.A DAS MS. M DEVI MS M BORAH MR.J DAS	MR.P CHETIA MR S KHOUND MR. P NEOG MR.K DAS MS. N BORAH
9	CRP/517/2015 WITH LCR	MURALIDHAR SHARMA Versus HARI PRASAD AGARWALLA	MRG P BHOWMIK MR.R HAZARIKA MS.A THAKURIA	MR S S DEY MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL
10	MACApp./385/2016 WITH LCR, FIXED WITH CO/6/2024 in MACApp./385/2016	HDFC ERGO GENERAL INSURANCE CO. LTD Versus MUSSTT ANOWARA BEGUM and 2 ORS MUSSTT. ANOWAR BEGUM AND ANR. Versus HDFC ERGO GENERAL INSURANCE CO. LTD. AND ANR. H	MR.S BHUYAN MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR MR. M KHAN MR A K DAS MS J AKTAR	MR. S K SAHARIAH (R3) MR A ISLAM (R3) MR D C NATH (R3) MR. M KHAN (r-1 to 2) MR. C SHARMA (R3) MR A K DAS (r-1 to 2) MS J AKTAR (r-1 to 2) MR.M A MONDAL(R3)
11	MACApp./618/2017 WITH LCR, FIXED	SMTI PRAMILA RAJBONGSHI Versus MD UNISOR RAHMAN and ANR	MR.U K THAKURIA MR S C PANDIT MR AJIT DAS MR.D SARMAH	MR. S DUTTA MS. M CHOUDHURY MR. C SHARMA MR. C SHARMA MS. M GAZLOO
12	MACApp./26/2018 WITH LCR, FIXED WITH I.A.(Civil)/3346/2023 in MACApp./26/2018	M/S UNITED INDIA INSURANCE CO. LTD Versus NASIRA BEGUM DEEPAK CHOUDHURY, Versus M/S UNITED INDIA INSURANCE CO. LTD	MR. A DUTTA MR. A J SAIKIA MR. A AHMED M CHETIA MR. S. PEGU MRS. P M DUTTA	MD A ALI (R1-R3) MR. K BHATTACHARJEE (R1-R3) MS. S B CHOUDHURY (R4) MR. O K SHRESTHA (R1- R3) MS B TALUKDAR (R1-R3)
13	MACApp./135/2019 WITH LCR WITH I.A.(Civil)/736/2019 in MACApp./135/2019	UNITED INDIA INSURANCE CO. LTD. Versus SMTI DHIRU BORA and ANR UNITED INDIA INSURANCE CO. LTD. Versus SMTI DHIRU BORA and ANR	MR. A TALUKDAR MR. K K BHATTA MR. J JOHN MS. J TALUKDAR	MS. S B CHOUDHURY MS. D J BORAH (r-1) MS. D J BORAH (r-1) MR. M H RAJBARBHUIYAN MR. B CHETRI (r-1) MRS. R DEVI MR H GUPTA MR. A R TAHBILDAR MS. S RASUL
14	MFA/142/2019 WITH LCR, FIXED	UNION OF INDIA Versus M/S. NUMALIGARH REFINERY LTD.,	MR. A TALUKDAR MR. K K BHATTA MR. J JOHN MS. J TALUKDAR MR. B SARMAH MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA	MR. K P MAHESWARI MS M SHARMA MS M SHARMA MS. L DAS MS. N HUSSAIN

15	WITH MFA/82/2019	M/S. NUMALIGARH REFINERY LTD., Versus UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	MR. B SARMAH MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA SC, NF RLY
16	MACApp./176/2020 WITH LCR	ORIENTAL INSURANCE COMPANY LIMITED Versus TAPASHI ROY AND 5 ORS	MR S DUTTA MR. S DUTTA MR S DUTTA	MR. S C BISWAS(R1-R3) MR. M DUTTA(R-4) MR. R GOSWAMI MR S DAS MR S HOQUE MS S DEV(R-4) MS. M SAIKIA MS. P BORTHAKUR
	WITH I.A.(Civil)/2096/2021 in MACApp./176/2020	TAPASHI ROY AND 2 ORS Versus ORIENTAL INSURANCE COMPANY LIMITED	MR. S C BISWAS MR. A K DAS	MR S DUTTA
17	MACApp./259/2020 WITH LCR	ORIENTAL INSURANCE COMPANY LTD. Versus SANJIB MALAKAR AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR. M DUTTA(R-2) MR S DAS MR. S ROY MR S HOQUE MS S DEV(R-2) MR. M H LASKAR
18	MACApp./262/2020 WITH LCR	ORIENTAL INSURANCE COMPANY LTD. Versus BABUL CHANDRA ROY AND 3 ORS.	MR SISHIR DUTTA MR S DAS MR. S DUTTA MR S DUTTA	MR. A J SAIKIA (r-4) MR. M DUTTA(R-2) MR. S ROY MR S HOQUE MS S DEV(R-2) MR. M H LASKAR MR G S BORO (r-4)
19	MACApp./288/2020 WITH LCR	ORIENTAL INSURANCE COMPANY LTD. Versus BANI RANI ROY @ NAMASUDRA AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR. M DUTTA(R-2) MR. R MAZUMDAR MR S DAS MR. S ROY MR S HOQUE MS S DEV(R-2) MR. M H LASKAR
	WITH I.A.(Civil)/2145/2020 in MACApp./288/2020	ORIENTAL INSURANCE COMPANY LTD. Versus BANI RANI ROY @ NAMASUDRA AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	
20	RSA/191/2022 WITH LCR	PRANITA DEVI NATH @ PRANITA DAS AND ANR . Versus BHABANANDA KALITA AND ANR .	MR M AHMED MR. M HUSSAIN MR A. ALI N. CHOUDHURY	DR G J SHARMA (LEGAL AID COUNSEL FOR R-2 & 3) MR. N HAQUE (R1) MR. A K AZAD (R1) MR. S R BARBHUIYA (R1) MR M HUSSAIN (R1)
21	CRP/44/2023 WITH LCR, FIXED	DHIPEN HAJONG @ DHIPES HAJONG AND 3 ORS. Versus KHAGEN HAJONG	MR. R BARUAH MR. A IKBAL MS. M NATH	MR. S I BORA
	WITH I.A.(Civil)/1756/2023 in CRP/44/2023	KHAGEN HAJONG Versus DHIPEN HAJONG @ DHIPES HAJONG AND 3 ORS.	MR. J AHMED MR. S I BORA MR. S I BORA MS A HUSSAIN	MR. R BARUAH
22	RERA APPEAL/1/2024 CAVT. NO.00772/024, FIXED	RDB REALTY AND INFRASTRUCTURE LIMITED Versus THE REAL ESTATE REGULATORY AUTHORITY AND ANR.	MR Z MUKIT MR. A SATTAR	MR. P GOSWAMI (R-1) MR. B D DEKA MR. A PHUKAN MS S SARMA HAZARIKA MR H K SARMA (R-1) FOR CAVEATOR

WITH
[I.A.\(Civil\)/226/2024](#)
in RERA APPEAL/1/2024

RDB REALTY AND INFRASTRUCTURE
LIMITED

MR Z MUKIT
MR. A SATTAR

MR. B D DEKA
MR. A PHUKAN
MS S SARMA HAZARIKA
FOR CAVEATOR

Versus

THE REAL ESTATE REGULATORY
AUTHORITY AND ANR.

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LEAVE NOTE OF ADVOCATES FOR 23/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
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14)	MS. N M DEKA	17-07-2024	To	20-12-2024
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24)	MR. M U MAHMUD	23-07-2024	To	25-07-2024
25)	MR. A BHATTACHARYA	22-07-2024	To	25-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,23rd July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 16

[COURT PROCEEDING OF THE FOLLOWING CASE PERTAINING TO THE PRINCIPAL SEAT WILL BE CONDUCTED THROUGH REMOTE VIDEO CONFERENCING AT 10:30 AM

LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING FACILITY IN COURT NO. 27]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

1	MACApp./167/2017	SRI SUBIR KUMAR BOSE @ SUBIR BOSE Versus THE BRANCH MANAGER and ANR	MR.D BORAH MR.R DOWARAH	MR.S DUTTA MS.N MODI MR.S BHUYAN MR.R GOSWAMI MR.M SAIKIA MR.M CHOUDHURY MR.C SHARMA
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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V

**THE OLDEST MATTER IN THE CAUSELIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	Test.Cas./2/2007 PART-HEARD, FIXED	DIPTY BORTHAKUR Versus ARUNA CHAKRABORTY and ORS	MR.D C MAHANTA MR.T J MAHANTA MS.P BHATTACHARJEE	MRS.B ACHARYA MS.S SARMAR- 1and2 MS.N M DEKA(R- 1&2)
	WITH CO/1/2012 in Test.Cas./2/2007	ARUNA CHAKRABORTY AND ANR. Versus DIPTY BARTHAKUR AND ANR.	MR.S K GOSWAMI MSB ACHARYYA	MR.T J MAHANTA MS.P BHATTACHARJEE
	WITH MC/1782/2012 in Test.Cas./2/2007	ARUNA CHAKRABORTY AND ANR. Versus DIPTY BARTHAKUR AND ANR.	MR.S K GOSWAMI MSB ACHARYYA	MR.T J MAHANTA MS.P BHATTACHARJEE
2	RSA/54/2009 PART-HEARD, FIXED, WITH LCR	RADHA RAMAN DAS Versus MAHADEV URANG	MR.N DHAR MR .B MALAKAR MR.S CHAKRABARTY	
	WITH I.A.(Civil)/1677/2022 in RSA/54/2009	RADHA RAMAN DAS Versus ON THE DEATH OF MAHADEV URANG	MR. N DHAR	
3	RSA/53/2009	RADHA RAMAN DAS Versus MAHADEV URANG	MR.N DHAR MR .B MALAKAR MR.S CHAKRABARTY	MR.S R BHATTACHARJEE MR.S BHATTACHARJEE MR.H A SARKAR
	WITH I.A.(Civil)/1674/2022 in RSA/53/2009	RADHA RAMAN DAS Versus ON THE DEATH OF MAHADEV URANG	MR. N DHAR	

4	WP(C)/7688/2015 PART HEARD	SABITA TAMULI Versus THE STATE OF ASSAM AND 4 ORS	MR.U K NAIR MR. R KALITA MR.A CHETRY MR.H K DAS MR.W YHOSHII MR H AGARWAL MR. J. SINGH MR.M P SARMA	MR.S N SARMA-R-4 and 5 MR. SURAJIT DAS (r-5,6) MR. B. GOGOI, SC, FINANCE AND TAXATION MR. P P DAS (r-5,6) MR.K KALITA(R-4 & 5) MR.S CHOUDHURY(R-4 & 5) MS. M D BORA, SC, AIDC MR. A. KALITA, SC, INDUSTRIES AND COMMERCE MR.A J MAHANTA(R-4 & 5) SC, INDUSTRIES MR.A JAHID(R-4 & 5) MR.S SAMARIA
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ADMISSION

5	WP(C)/1717/2023 FIXED	M/S MUKESH AND SONS Versus THE STATE OF ASSAM AND 2 ORS	MR A NATH DR ANKIT TODI MS S AGARWAL MS M PARBIN	SC, FINANCE
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ORDERS

6	CRP(IO)/126/2023 PART-HEARD, FIXED	RAFIQUE UZZAMAN LASKAR AND 4 ORS Versus ICICI BANK AND 3 ORS	MR. S BANIK MR. S BANIK MR. A K TALUKDAR MR. D. BORAH MR. S I KHAN	MR. R DE MS. D PATHAK
7	Review.Pet./28/2023 FIXED, WITH WP(C)/2121/2018 (D/O)	NILADHAR DEKA Versus THE STATE OF ASSAM 4 ORS .	MR. U K NAIR MR. M P SARMA MS S SARMA HAZARIKA MS D MAHANTA MR A CHETIA	GA, ASSAM SC, FINANCE

WITH

8	Review.Pet./128/2023	DILIP CHANDRA KALITA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S SAHU MS A ROY	SC, FINANCE
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HEARING

9	WP(C)/3152/2013 WITH OFFICE NOTE	MD. HASMAT ALI and 6 ORS. Versus THE STATE OF ASSAM AND 19 ORS	MR.T J MAHANTA MR.R J BORDOLOI MR.P K TALUKDAR	MR.N C DAS(R-12) MR.B C DAS MR.Z MUKIT MR.M TALUKDAR(R-7&11) MS.P GOSWAMI GA, ASSAM MR.A SATTAR MR.M HAQUE MRS.V L SINGH MD.A HUSSAIN MR.S AHMED MR.B BARMAN(R- 7&11) MS.R R BARUAH MR.R K JAIN MR.F SATTAR MRA UPADHYAY SC, REVENUE MR.P UPADHYAY MRT BORA
10	WP(C)/1352/2014	ATLANTA MODULAR LTD. Versus THE STATE OF ASSAM AND 6 ORS	MR.D K MISHRA MR.B PRASAD MR.D BARUAH MS.D PHUKAN MS.D MUSAHARY	MS.M HAZARIKA MRS.V L SINGH C.G.C. MR.C K S BARUAH SC, G M D A ASSTT.S.G.I. SC, REVENUE

11	WP(C)/7173/2015 WITH OFFICE NOTE	LEDO SONALIGAON PATHAR PARICHALANA SAMITY Versus THE UNION OF INDIA and 5 ORS	MR C BARUAH MR K K MAHANTA (Sr. Advocate) MR. B BARUAH MR.P SHARMA MS N BEGUM MR S GAUTAM	GA, ASSAM ASSTT.S.G.I. SC, COAL INDIA
12	WITH WP(C)/2408/2016	NORTH EASTERN COALFIELDS Versus THE STATE OF ASSAM AND 6 ORS	MR.M Z AHMED MR.A M DUTTA MR.S K SHARMA	MR K K MAHANTA (Sr. Advocate) (r-7) GA, ASSAM MR. B BARUAH MS N BEGUM (r-7) MR S GAUTAM (r-7)
13	WP(C)/3403/2019 FIXED	PRADIP SAHA Versus THE STATE OF ASSAM AND 4 ORS.	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN	GA, ASSAM SC, REVENUE SC, FINANCE
14	WP(C)/7717/2022 FIXED	M/S MAYUR STONE CRUSHER Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	GA, ASSAM SC, FOREST
15	WP(C)/8024/2022	DIVYANA A LAHAN AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. K GOSWAMI R SARMAH MR H K NATH MR J BORAH	GA, ASSAM MR R DHAR, GA, ASSAM MR. I KALITA (r-8) MR. K P PATHAK (r-8) MR. D GOGOI (r-8) SC, WPT AND BC

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LEAVE NOTE OF ADVOCATES FOR 23/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
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23)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2102/2024	RIASUL AHMED @ ROSIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
2	Bail Appln./2104/2024	PRAKASH TAMANG AND ANR Versus THE STATE OF ASSAM	MR. R CHETRI MR U SAIKIA	PP, ASSAM
3	Bail Appln./2105/2024	MD. SAHABUDDIN @ SAHABUDDIN Versus THE STATE OF ASSAM	MR. J C GOGOI MR. N GOGOI MR B ISLAM	PP, ASSAM
4	Bail Appln./2106/2024	KRISHNA MANDAL Versus THE STATE OF ASSAM AND ANR	MR. J C GOGOI MR. N GOGOI MR B ISLAM	PP, ASSAM
5	Bail Appln./2107/2024	GULFAM ALI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
6	Bail Appln./2110/2024	NABIN BORAH AND ANR Versus THE STATE OF ASSAM	MR. P K DEKA MR. P DAIMARY MS. N M LONGKENG	PP, ASSAM
7	Bail Appln./2111/2024	KANGKAN BARMAN Versus THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
8	Bail Appln./2112/2024	MINHAJ ALI AND ANR Versus THE STATE OF ASSAM	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	PP, ASSAM
9	Bail Appln./2114/2024	MD. NURUL ISLAM Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
10	Bail Appln./2116/2024	FARUK SK Versus THE STATE OF ASSAM	MR. M ISLAM MS A KHATUN	PP, ASSAM
11	Bail Appln./2117/2024	KABEL UDDIN AND ANR Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI A R MONDAL MR. H A AHMED	PP, ASSAM
12	Bail Appln./2119/2024	MD HABIBAR RAHMAN @ MD. HABIBUR RAHMAN Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU MR A. ALI	PP, ASSAM

MOTION

13	Crl.Rev.P./269/2024	SMTI ANJALI TALUKDAR Versus JAYANTA TALUKDAR	J SHARMA MR. N K CHAKRABORTY	
14	Crl.Rev.P./270/2024	HEMEN KALITA Versus MRITYUNJAY DAS	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	
	WITH I.A.(Crl.)/637/2024 in Crl.Rev.P./270/2024	HEMEN KALITA Versus MRITYUNJAY DAS	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	
15	Crl.Rev.P./271/2024	HEMANTA KUMAR ADHIKARY Versus THE STATE OF ASSAM AND ANR	MR N N UPADHYAYA MR. S SHARMA MR. B B KAKATI	PP, ASSAM
	WITH I.A.(Crl.)/638/2024 in Crl.Rev.P./271/2024	HEMANTA KUMAR ADHIKARY Versus THE STATE OF ASSAM AND ANR	MR N N UPADHYAYA MR. S SHARMA MR. B B KAKATI	PP, ASSAM
16	Crl.Rev.P./272/2024	MAHIDUL ISLAM Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
17	Crl.Rev.P./273/2024	PRIYA SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MS D DUTTA	PP, ASSAM
	WITH I.A.(Crl.)/641/2024 in Crl.Rev.P./273/2024	PRIYA SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MS D DUTTA	PP, ASSAM
18	Crl.Rev.P./274/2024	DEEP JYOTI KALITA Versus THE STATE OF ASSAM AND ANR	MR. N BARUAH	PP, ASSAM
19	Crl.Rev.P./275/2024	RASHIDUL ISLAM Versus SANIARA BEGUM	MR. R ISLAM MR S ISLAM	
20	AB/1860/2024	SUNIL KUMAR DAS Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
21	AB/1862/2024	MAYNUDDIN SK Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR. A M KHAN MR Z RAHMAN MR S PRODHANI	PP, ASSAM
22	AB/1874/2024	RAFIKUL ISLAM Versus THE STATE OF ASSAM	MR. M ALI H R KHAN	PP, ASSAM
<u>ADMISSION</u>				
23	Crl.Pet./53/2020 FIXED	JEKIRUL HUSSAIN AND 6 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. T H HAZARIKA MR. S N TAMULI MR M CHETIA MS. A BEGUM MR A RASHID MR. K ISLAM P DEKA	MR. T ROY MS. B SARKAR MRS A SAIKIA(R-2) MS. U SAUD(R-2) PP, ASSAM MR. N K CHAKRABORTY
24	I.A.(Crl.)/353/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED in Tr.P.(Crl.)/32/2023	KEWELO U. KROME Versus UTPAL JYOTI SUT AND ANR	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	MR SARFRAZ NAWAZ

	WITH Tr.P.(CrI.)/32/2023	UTPAL JYOTI SUT Versus KEWELO U. KROME	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ FARIDUL AMIN MR S A BARBHUYAN SAMIM RAHMAN	MR. S M ABDULLAH P MS. F HUSSAIN MR. S RAHMAN MD. R ISLAM MD. IMRAN
25	WITH Tr.P.(CrI.)/9/2023	UTPAL JYOTI SUT AND ANR Versus KEWELO U KROME	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S T ADNAN	MR. S M ABDULLAH P MS. F HUSSAIN MR. S RAHMAN MD. R ISLAM MD. IMRAN
	WITH I.A.(CrI.)/340/2024 in Tr.P.(CrI.)/9/2023	KEWELO U KROME Versus UTPAL JYOTI SUT AND ANR	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	MR SARFRAZ NAWAZ
BAIL HEARING (BA)				
26	Bail Appln./2914/2023 WITH CASE RECORD(SCANNED COPY)	MD MOSTAFA ALAM @ MOSTAFA SK Versus THE STATE OF ASSAM	MR D KALITA MR. M HUSSAIN MR. P DUTTA	PP, ASSAM
27	Bail Appln./4088/2023 WITH CASE RECORD(SCANNED COPY)	LENMINTHANG KIPGEN AND 2 ORS Versus THE UNION OF INDIA	MR. C K NATH MR. S MUNIR	SC, DRI
28	Bail Appln./4426/2023 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	PRAMOD KUMAR Versus THE STATE OF ASSAM AND ANR	MR A L MANDAL MR. M BISWAS J SINGPHO	A GHOSAL PP, ASSAM SC, NCB
29	Bail Appln./4429/2023 WITH CASE RECORD(SCANNED COPY)	SEIKHONGAM HAOKIP Versus THE UNION OF INDIA	M K BORAH MS. P. KASHYAP	SC, NCB
30	Bail Appln./853/2024 WITH CASE RECORD (SCANNED COPY), FIXED	RAJESH LAKANDRI Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
31	Bail Appln./1073/2024 WITH SCANNED COPY OF CASE RECORD	MD. ANJAR HUSSAIN/ALI @ ANSARUL Versus THE STATE OF ASSAM	MS. T SOM MR. P K SARMA MS R SAHIN	PP, ASSAM
32	Bail Appln./1362/2024 WITH CASE RECORD(SCANNED COPY)	JITEN BARMAN Versus THE STATE OF ASSAM AND ANR.	MR P KATAKI MS S BARPUJARI MRS R BEGUM MS. A LALA	PP, ASSAM
33	Bail Appln./1564/2024 WITH CASE RECORD(SCANNED COPY)	CHANDRA VIR Versus NARCOTICS CONTROL BUREAU	MR. N ANAND MR H ALI MR D PEGU MR. R KONWAR	SC, NCB
34	Bail Appln./1670/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	GULENUR ISLAM @ DHAN ALI Versus THE STATE OF ASSAM	MR. K R PATGIRI MR. M KHAN MS K BARMAN MS. D. DEVI	PP, ASSAM
35	Bail Appln./1671/2024 FIXED	DHARMENDRA SINGH AND ANR. Versus UNION OF INDIA	MR. N N JHA MR. M UDDIN MS M SAHOO	SC, DRI
36	Bail Appln./1727/2024 FIXED	RAMEN HALOI Versus THE STATE OF ASSAM AND ANR.	MR. D HAZARIKA MR. R PHUKAN C M DEKA	PP, ASSAM
37	Bail Appln./1784/2024 FIXED	NIPU NATH Versus THE STATE OF ASSAM	MS A HUSSAIN MR M RAHMAN S AHMED	
38	Bail Appln./1857/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	ABDUL KHALEK Versus THE STATE OF ASSAM AND ANR.	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
39	Bail Appln./1953/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	ABDUL MONNAT ALI @ ABDUL MONNAT Versus THE STATE OF ASSAM AND ANR.	MR. A A R KARIM MS G.PURI MD S A MONDAL S A KHAN	PP, ASSAM

40	Bail Appln./1993/2024 FIXED	GOURI SHAKAR SAHU Versus THE STATE OF ASSAM	B BURAGOHAJN	PP, ASSAM
41	Bail Appln./2039/2024 FIXED	SURAJ BASUMATARY AND 4 ORS. Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
BAIL HEARING				
42	AB/485/2024 FIXED	RASHIDUL ISLAM Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
43	AB/1036/2024 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. P BORAH MRS K M SAIKIA	PP, ASSAM
44	AB/1661/2024 WITH OFFICE NOTE, FIXED	NOOR MOHAMMAD @ NOOR MOHAMMAD ALI Versus THE STATE OF ASSAM AND ANR.	MR. S U AHMED MR A HAWARI	PP, ASSAM
45	AB/1678/2024 WITH OFFICE NOTE, FIXED	SUBRATA SAHA Versus THE STATE OF ASSAM AND ANR	MR. D P CHALIHA MS M ROY	PP, ASSAM
46	AB/1746/2024 FIXED	SAHIDUL ISLAM MIAH Versus THE STATE OF ASSAM	MR M BEZBARUAH MR. A LAL MR A BRAHMA	PP, ASSAM
ORDERS				
47	Crl.Pet./1264/2022 WITH LCR 2 FILES(SCANNED COPY), FIXED WITH I.A.(Crl.)/312/2023 in Crl.Pet./1264/2022	DR. FARHIN IQBAL Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. R J DAS MRS S SAIKIA	PP, ASSAM
48	I.A.(Crl.)/287/2023 WITH LCR 3 FILES, FIXED in Crl.A./118/2023 WITH Crl.A./118/2023	SURANJANA HAZARIKA, Versus THE STATE OF ASSAM AND ANR	MR. R HAZARIKA MR. R HAZARIKA	PP, ASSAM
48	I.A.(Crl.)/287/2023 WITH LCR 3 FILES, FIXED in Crl.A./118/2023 WITH Crl.A./118/2023	SAHIDUL ISLAM @ JAKIR Versus THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
49	I.A.(Crl.)/636/2024 in Crl.Rev.P./6137/2024 WITH Crl.Rev.P./6137/2024 (Filing Number)	SAHIDUL ISLAM @ JAKIR Versus THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	MR D KALITA (R-2) PP, ASSAM
49	I.A.(Crl.)/636/2024 in Crl.Rev.P./6137/2024 WITH Crl.Rev.P./6137/2024 (Filing Number)	JITUMONI DAS Versus THE STATE OF ASSAM AND ANR	MR K THAKUR	PP, ASSAM
50	I.A.(Crl.)/640/2024 in Crl.A./3435/2024 WITH Crl.A./3435/2024 (Filing Number)	JITUMONI DAS Versus THE STATE OF ASSAM AND ANR (G)	MR K THAKUR	PP, ASSAM
50	I.A.(Crl.)/640/2024 in Crl.A./3435/2024 WITH Crl.A./3435/2024 (Filing Number)	MAINUL HAQUE @ MD. MAINUL HAQUE Versus THE STATE OF ASSAM	MR. J ABBAS MS S PATAR	PP, ASSAM
50	I.A.(Crl.)/640/2024 in Crl.A./3435/2024 WITH Crl.A./3435/2024 (Filing Number)	MAINUL HAQUE @ MD MAINUL HAQUE Versus THE STATE OF ASSAM E	MR. J ABBAS	PP, ASSAM
51	I.A.(Crl.)/642/2024 in Crl.Rev.P./5743/2024 WITH Crl.Rev.P./5743/2024 (Filing Number)	BISHAL BHARATI @ VISHAL BHARATI Versus THE STATE OF ASSAM AND ANR	MR. H C SARMA MR L SARMA MR. K MALAKAR	PP, ASSAM
51	I.A.(Crl.)/642/2024 in Crl.Rev.P./5743/2024 WITH Crl.Rev.P./5743/2024 (Filing Number)	BISHAL BHARATI @ VISHAL BHARATI Versus THE STATE OF ASSAM AND ANR (H)	MR. H C SARMA	PP, ASSAM

HEARING

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LEAVE NOTE OF ADVOCATES FOR 23/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR. R L YADAV	15-07-2024	To	26-07-2024
6)	MS. K YADAV	15-07-2024	To	26-07-2024
7)	MR H Dey	17-07-2024	To	29-07-2024
8)	MR. R SARMAH	15-07-2024	To	25-07-2024
9)	MS M DAS	15-07-2024	To	24-07-2024
10)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
11)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
12)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
13)	MR S SARMA	16-07-2024	To	15-09-2024
14)	MS. N M DEKA	17-07-2024	To	20-12-2024
15)	MR. S B PRASAD	22-07-2024	To	02-08-2024
16)	MR. S K GOSWAMI	22-07-2024	To	24-07-2024
17)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
18)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
19)	MR. DITUL DAS	19-07-2024	To	26-07-2024
20)	MR A KALITA	22-07-2024	To	23-07-2024
21)	MR. A K PURKAYASTHA	22-07-2024	To	23-07-2024
22)	MR. S SHARMA	22-07-2024	To	23-07-2024
23)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
24)	MR. M U MAHMUD	23-07-2024	To	25-07-2024
25)	MR. A BHATTACHARYA	22-07-2024	To	25-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,23rd July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-IV AND V

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION
AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/7220/2015 FIXED	LEDO TEA CO. LTD. Versus THE STATE OF ASSAM AND 4 ORS	MR. B SHARMA MR. S SHARMA MR. P DEKA MD. ASLAM	GA, ASSAM MR. R K TALUKDAR (r-5) MR. R K TALUKDAR, SC, NHIDC
WITH				
2	WP(C)/1586/2015	ADHIGRAHAN KARIBA BICHARA KRISHI BHUMIR USIT MULYA DABI SANGRAM SAMITI and 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. B BANERJEE MR. A K SHARMA MS. C MOZUMDAR MS. M DEB MR. D F A AHMED MR. J LASKAR MR. A DEY	MR. S C KEYAL GA, ASSAM(R1-6) MR. R K TALUKDAR (r-8) MR. R K TALUKDAR, SC, NHIDC SC, REVENUE ASSTT. S.G.I.(R7)
3	WP(C)/3173/2017 FIXED	TAPAN CHANDRA RAY and ANR. Versus THE STATE OF ASSAM and 7 ORS.	MR. S C BISWAS MR. I HUSSAIN MR. R DE MS. J BORAH	GA, ASSAM MR. R BORPUJARI, SC, REVENUE DEPARTMENT MR. S P CHOUDHURY SC, BTC SC, FOREST AND ENVIRONMENT DEPARTMENT
BAIL HEARING (BA)				
4	Bail Appln./4487/2023 SCANNED COPY OF CASE RECORD, FIXED	MUJAMMIL HUSSAIN Versus UNION OF INDIA	MR. A AHMED U U KHAN MR A AHMED	SC, NCB
ORDERS				
5	I.A.(Civil)/2188/2023 FIXED in WP(C)/2315/2018	RHINO BAMBOO INDUSTRY AND ANR. Versus THE UNION OF INDIA AND 10 ORS	MS. S CHAKRAVARTY	ASSTT.S.G.I.

	WITH WP(C)/2315/2018	RHINO BAMBOO INDUSTRY AND ANR. Versus THE UNION OF INDIA AND 10 ORS.	MR. K N CHOUDHURY, SENIOR ADVOCATE MS. S CHAKRAVARTY	MR S SANCHETI MS S BHUMIJ MR. A SANCHETI MR. A SANCHETI MR. R C SANCHETI ASSTT.S.G.I. SC, CENTRAL EXCISE CUSTOMS S C KEYA
6	WITH WP(C)/5302/2018	BAMBOO INDUSTRIES ASSOCIATION OF INDIA AND ANR. Versus THE UNION OF INDIA AND 10 ORS.	MR. K N CHOUDHURY MS. S CHAKRAVARTY MS. P SHARMA MS. M SHARMA	GA, ASSAM MR. S BARUAH (R-9) MRS. A GAYAN (CGC, R1- R5) MS. D DUTTA (R-9) MS. R BAJAJ (R-9) ASSTT.S.G.I.
	WITH I.A.(Civil)/3668/2018 in WP(C)/5302/2018	BAMBOO INDUSTRIES ASSOCIATION OF INDIA AND ANR. Versus THE UNION OF INDIA AND 10 ORS.	MR. K N CHOUDHURY MS. S CHAKRAVARTY MS. P SHARMA	GA, ASSAM C.G.C. ASSTT.S.G.I.
7	I.A.(CrI.)/622/2024 in AB/1499/2024	DR. SANTANU BARKAKATI Versus THE STATE OF ASSAM,	MR. K N CHOUDHURY MR. J PATOWARY	PP, ASSAM
	WITH AB/1499/2024	DR. SANTANU BARKAKATI Versus THE STATE OF ASSAM	MR. J PATOWARY MS N MAHANTA N GAUTAM	PP, ASSAM
8	I.A.(Civil)/721/2024 FIXED, WITH AFFIDAVIT FILE in WP(C)/114/2013	RNT PLANTATIONS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR.S K KEJRIWAL	SC, REVENUE
	WITH WP(C)/114/2013	RNT PLANTATIONS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR.S K KEJRIWAL MS.S KEJRIWAL	GA, ASSAM MR.P S DEKA MR.Y DOLOI(R- 1-3) MRS.V L SINGH SC, REVENUE ADDL. AG, ASSAM MR. R MAZUMDAR
9	I.A.(Civil)/1700/2024 FIXED, IN WP(C)/2000/2023 (D/O) in WP(C)/2000/2023	THE UNION OF INDIA AND 8 ORS Versus RAMESH KUMAR PUNIA	MS. B SARMA(C.G.C)	
10	WP(C)/1714/2024 FIXED	MD. NABAB ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. A K BHUYAN MS. B BHUYAN MS B BORA MR J DAS MS M.CHAKRABORTY	SC, CO OP GA, ASSAM SC, FINANCE
	WITH WP(C)/404/2020	THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. B CHOUDHURY	SC, CO OP GA, ASSAM MS. D S NEOG,SC CO OPERATION DEPTT(R-3,4) MR A U AHMED MR A U AHMED MS. H SARMA MS. H SARMA SC, FINANCE
	WITH I.A.(Civil)/703/2024 in WP(C)/404/2020	KABUL BORAH AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. S BISWAS	SC, CO OP MS. D S NEOG,SC CO OPERATION DEPTT MR. B CHOUDHURY SC, FINANCE
12	WITH WP(C)/1086/2020	HARENDRA NATH BORA AND 84 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. B CHOUDHURY	SC, CO OP GA, ASSAM MR A U AHMED MS. H SARMA SC, FINANCE

13	WITH WP(C)/3189/2020	THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION Versus THE STATE OF ASSAM AND 6 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	GA, ASSAM SC, FINANCE
HEARING				
14	WP(C)/6231/2013 PART-HEARD	PJ MOHANA PANICKER and 36 ORS Versus THE UNION OF INDIA and 5 ORS	MR.D BORAH	ASSTT.S.G.I.
15	WITH WP(C)/7209/2013	BAL KRISHAN SHARMA and 14 ORS Versus THE UNION OF INDIA and 4 ORS	MR.D BORAH	MR.N BARUA ASSTT.S.G.I.
16	I.A.(CrI.)/971/2023 PART-HEARD, FIXED, WITH LCR 4 FILES in CrI.A./331/2023 WITH CrI.A./331/2023	LANAHMAI STEPHEN THINGAO AND ANR. Versus THE STATE OF ASSAM	MR. A M BORA MR. B BHAGAWATI MS. C CHOUDHURY	PP, ASSAM
17	WP(C)/7505/2015	LANAHMAI STEPHEN THINGAO AND ANR. Versus THE STATE OF ASSAM	MR. A M BORA MR. B BHAGAWATI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
18	WP(C)/593/2016	MCLEOD RUSSEL INDIA LIMITED Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.A GOYAL MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION(R- 1 TO 3)
19	WP(C)/2781/2016 WITH LCR, FIXED	SMTI SHANTI NATH Versus THE STATE OF ASSAM AND 4 ORS	MS. M BARMAN MS. D GHOSH MR. N MAHANTA	MR. S BORTHAKUR (R5) MR. J ROY (R5) MS. S KAKATI (R5) MR. C CHAKRAVARTY (R5) SC, NHM SC, HEALTH
20	WP(C)/2131/2021	MD. MOINUDDIN MOZUMDER and 6 ORS Versus POWER GRID CORPORATION OF INDIA LIMITED and 2 ORS	MR.M DEKA MR.S HOQUE	GA, ASSAM MR.S K MEDHI(R-2) MR.A DAS(R-2) MR.J DAS R-2 MR.S DUTTA(R-2) MR.S G BHATTACHARJEE(R-2) SC, POWER GRID
20	WP(C)/2131/2021	YADVENDRA BAHADUR SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR R P SHARMA MR. P K DEKA MR R DHAR MRS. R RONGMEI MS. K L R YANTHAN MR. P DAIMARY MR P UPADHYAYA	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 23/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR. R L YADAV	15-07-2024	To	26-07-2024
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7)	MR H Dey	17-07-2024	To	29-07-2024
8)	MR. R SARMAH	15-07-2024	To	25-07-2024
9)	MS M DAS	15-07-2024	To	24-07-2024
10)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024

11)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
12)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
13)	MR S SARMA	16-07-2024	To	15-09-2024
14)	MS. N M DEKA	17-07-2024	To	20-12-2024
15)	MR. S B PRASAD	22-07-2024	To	02-08-2024
16)	MR. S K GOSWAMI	22-07-2024	To	24-07-2024
17)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
18)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
19)	MR. DITUL DAS	19-07-2024	To	26-07-2024
20)	MR A KALITA	22-07-2024	To	23-07-2024
21)	MR. A K PURKAYASTHA	22-07-2024	To	23-07-2024
22)	MR. S SHARMA	22-07-2024	To	23-07-2024
23)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
24)	MR. M U MAHMUD	23-07-2024	To	25-07-2024
25)	MR. A BHATTACHARYA	22-07-2024	To	25-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,23rd July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2101/2024	JEHERUL ISLAM Versus THE STATE OF ASSAM	MR. S MUNIR MR. D ZAKARIA	PP, ASSAM
2	Bail Appln./2103/2024	SADDAM ALI Versus THE STATE OF ASSAM	MR. N UDDIN MR R ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
3	Bail Appln./2108/2024	ABDUL WAHID BARBHUIYA @ ABDUL WAHID @ PAKHI MIA AND ANR Versus THE STATE OF ASSAM	MR. M R SODIAL MR S AHMED MS S Z HAYAT	PP, ASSAM
4	Bail Appln./2109/2024	HABIB AHMED Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	PP, ASSAM
5	Bail Appln./2113/2024	AFSAR ALI AND 9 ORS. Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
MOTION				
6	Crl.Rev.P./141/2024 FIXED	UDAYADITYA KASHYAP Versus THE STATE OF ASSAM AND ANR	MR. D SARMAH S. J. SAHARIAH	PP, ASSAM
7	Crl.Pet./836/2024	DR SUBHALAKSHMI RAJKUMARI Versus THE STATE OF ASSAM AND ANR	MR. T J MAHANTA MR B BORA MR. A BORUA MR P S RAJA	PP, ASSAM
8	Crl.Pet./837/2024	BINOD KUMAR SURANA Versus THE STATE OF ASSAM AND ANR	MR. P K GARODIA MR H BETALA	PP, ASSAM
9	Crl.Pet./838/2024	KAMALA BEGUM Versus THE STATE OF ASSAM AND AND ANR	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
10	Crl.Pet./839/2024	DULAL BORA Versus THE STATE OF ASSAM AND ANR	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	PP, ASSAM
11	Crl.Pet./840/2024	ABUK SK @ ABUK SHEIKH Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. N SARKAR MR P K BASU MR A BANERJEE	PP, ASSAM

12	Crl.Pet./841/2024	LAKSHYAJIT DAS Versus THE STATE OF ASSAM AND ANR	MR G CHOUDHURY MS N KALITA MR ARINDAM BARUAH	PP, ASSAM
13	Crl.Pet./842/2024	RAHUL DAS AND ANR Versus THE STATE OF ASSAM	MR. M BISWAS A SAIKIA MS. A K CHOPHI J SINGPHO	PP, ASSAM
14	AB/1861/2024	ASMA BIBI AND 4 ORS Versus THE STATE OF ASSAM	T A LASKAR	PP, ASSAM
15	AB/1864/2024	NISHANTA BAISHYA Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MS. P. NAIDING MR. S SARKAR	PP, ASSAM
16	AB/1865/2024	MD. MUSTAFA AHMED Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
17	AB/1866/2024	NRIPEN BORDOLOI Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
18	AB/1868/2024	RAKHIBUL MONDAL @ BHELU AND 2 ORS. Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. K H SAIKIA	PP, ASSAM
19	AB/1870/2024	TAHUR ALI Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
20	AB/1871/2024	LANKESWAR DEBNATH Versus THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. U NANDA MS A BORAH MR. A K DAS	PP, ASSAM
21	AB/1873/2024	ANIL UJIR Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
ADMISSION				
22	Crl.Rev.P./242/2023 WITH LCR 2 FILES(SCANNED COPY), FIXED	BIMAL SING BEY Versus THE STATE OF ASSAM	MR. M SAIKIA	PP, ASSAM
23	Crl.A./215/2024	NURJAMAL ALI @ HOQUE @ NURJAMAL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. M ISLAM MD A ISLAM MR S K CHHETRY	PP, ASSAM
	WITH I.A.(Crl.)/635/2024 in Crl.A./215/2024	NURJAMAL ALI @ HOQUE @ NURJAMAL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. M ISLAM MD A ISLAM MR S K CHHETRY	PP, ASSAM
24	Crl.A./216/2024	ACHMA BEGUM @ MUSSTT. ACHMA BEGUM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
	WITH I.A.(Crl.)/639/2024 in Crl.A./216/2024	ACHMA BEGUM @ MUSSTT. ACHMA BEGUM Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
25	I.A.(Crl.)/555/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED in Crl.Pet./929/2023 WITH Crl.Pet./929/2023	MUSSTT. KHADIJA BEGUM @ KHADEJA BEGAM Versus ABUL KALAM @ ABDUL KALAM AND ANR	MR. A K TALUKDAR MR S ISLAM	PP, ASSAM
		MUSSTT. KHADIJA BEGUM @ KHADEJA BEGAM Versus ABUL KALAM @ ABDUL KALAM AND ANR.	MR. A K TALUKDAR MR S ISLAM	MR. A AHMED (R1) MR. M A CHOUDHURY (R1) PP, ASSAM (R2)

26	WITH Crl.Pet./235/2021	ABUL KALAM @ ABDUL KALAM Versus MUSSTT KHADIJA BEGUM AND ANR	MR H R A CHOUDHURY MR. N H MAZARBHUIYAN MR. I A HAZARIKA MR. M A CHOUDHURY MS. L WAJEEDA MR. M H SAIKIA R ALI	MR. A K TALUKDAR (R-1) MR. S ISLAM (R-1) MR F K R AHMED (R-1) PP, ASSAM
BAIL HEARING (BA)				
27	Bail Appln./603/2024 WITH CASE RECORD (SCANNED COPY), FIXED	ABDUL HAMID Versus THE STATE OF ASSAM	MR S DUTTA MS S MOCHAHARI MR. S DUTTA	PP, ASSAM
28	Bail Appln./1865/2024 FIXED	MD. ANUWAR HUSSAIN Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
29	Bail Appln./1872/2024 FIXED	BIRAJ KUMAR DAS Versus THE STATE OF ASSAM	MR. A SAIKIA MR. N K DAS MR. A S ALI	PP, ASSAM
30	Bail Appln./1980/2024 FIXED	HABIL AHMED AND ANR. Versus THE STATE OF ASSAM	MR M BEZBARUAH MR. A LAL MR A BRAHMA MR. M PANDIT	PP, ASSAM
	WITH I.A.(Crl.)/633/2024 in Bail Appln./1980/2024	HABIL AHMED AND ANR Versus THE STATE OF ASSAM	MR. A LAL	PP, ASSAM
31	Bail Appln./1990/2024 FIXED	NUR ALOM AHMED Versus THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM
BAIL HEARING				
32	AB/257/2024 FIXED	ARATI DAS AND 7 ORS Versus THE STATE OF ASSAM	MR. P TELI	PP, ASSAM
33	AB/813/2024 FIXED	SOMIR ALI @ SOMER ALI Versus THE STATE OF ASSAM	MR. S HOQUE MR. M ISLAM MR. R ALOM	PP, ASSAM
34	AB/827/2024 FIXED	SADANANDA DAS Versus THE STATE OF ASSAM	MR. D GOGOI MR. R BORA MR BHARGAV DAS	MR. N ANAND (INFORMANT/VICTIM) MR. A K SINGH (INFORMANT/ VICTIM) PP, ASSAM
35	WITH AB/961/2024	SANJIB DAS AND ANR. Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	MR. N ANAND(INFORMANT/ VICTIM) MR. A K SINGH (INFORMANT/ VICTIM) PP, ASSAM
36	AB/846/2024 FIXED	JAYANTA DAS Versus THE STATE OF ASSAM	MR. R P SARMAH MS. T SOM	MR. N ANAND (INFORMANT/ VICTIM) MR. A K SINGH(INFORMANT/ VICTIM) PP, ASSAM
37	AB/1343/2024 FIXED	ABDUL JALIL AND 3 ORS Versus THE STATE OF ASSAM	T A LASKAR	MS M NIROLA (INFORMANT) PP, ASSAM
38	AB/1401/2024 FIXED	INTAZ ALI Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
39	AB/1417/2024 FIXED	WAHIDA KHATUN @ AAHIDA KHATUN AND ANR Versus THE STATE OF ASSAM	MR M H AHMED I AMIN MS. N SULTANA	PP, ASSAM

40	AB/1464/2024 WITH CASE RECORD (SCANNED COPY), FIXED	RUHUL AMIN @ RUFUL AMIN Versus THE STATE OF ASSAM	MR Z ALAM MS. S NAZNEEN MR. S K DAHAL MR. T SARMA R ISLAM	PP, ASSAM
41	AB/1482/2024 FIXED	ABDUL HAKIM AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MR. M K HASAN	PP, ASSAM
42	AB/1588/2024 FIXED	TINKU KURMI Versus THE STATE OF ASSAM	S YESMIN MR D MEDHI MS. P. NAIDING	PP, ASSAM
43	AB/1693/2024 FIXED	JITUL SWARGIARI AND 2 ORS. Versus THE STATE OF ASSAM	MR. A R SHOME MR A J GHOSH M. BORUAH	PP, ASSAM
<u>HEARING</u>				
44	Crl.Rev.P./230/2014 WITH LCR	DIRECTOR, C.B.I Versus RIPUN BORA and 2 ORS	MR.P N CHOUDHURY MR. R K D CHOUDHURY (DY .S.G.I.) SC, CBI	MR.A M BORA MR.A M BORA MR.D TALUKDAR MR.P CHOUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN MR.N BORAH
45	Crl.Rev.P./523/2019 WITH LCR 4 FILES, FIXED	MANOJ BARMAN Versus STATE OF ASSAM AND ANR.	MR. B K BHAGAWATI MS K KALITA	MR. D M THAKURIA PP, ASSAM
46	Crl.A./114/2020 <u>4 Y 7 M 2 D</u> :WITH OFFICE NOTE, LCR 5 FILES, P.B.-2, FIXED	JOHIRUL ISLAM @ JAHIRUL ALI Versus STATE OF ASSAM AND ANR	MR. N J DUTTA MR. N AHMED MR F HAQUE MR R A AHMED MR. S K M ALOMGIR MR A ISLAM	MR. A R SIKDAR (R-2) MR. S I TALUKDAR (R-2) M M ZAMAN (R-2) PP, ASSAM
47	Crl.Rev.P./138/2021 WITH LCR 6 FILES, FIXED	SAHARUDDIN ALI Versus THE STATE OF ASSAM AND ANR.	MR. R M CHOUDHURY MR M RAHMAN MR. J KALITA MR D KALITA	MR. B K BHAGAWATI MR. M HUSSAIN (R-2,3) S W HUSSAIN (R-2,3) PP, ASSAM
	WITH I.A.(Crl.)/507/2024 in Crl.Rev.P./138/2021	SAHARUDDIN ALI, Versus THE STATE OF ASSAM AND ANR.	MR. R M CHOUDHURY	PP, ASSAM
48	Crl.A./332/2023 WITH LCR 6 FILES, FIXED	BINDESWAR TIWARI Versus THE STATE OF ASSAM	MR. S DAS MRS. R T DAS MR K DAS	MR. B RAHMAN(R-2) MR. B RAHMAN(R-2) MR J ISLAM MR. H ALI(R-2) MR. K K PARASAR(APP) MR G DEKA(R-2) MR G DEKA(R-2) PP, ASSAM
	WITH I.A.(Crl.)/837/2023 in Crl.A./332/2023	BINDESWAR TIWARI Versus THE STATE OF ASSAM	MRS. R T DAS MR K DAS MR K DAS	MR. B RAHMAN (R-2) MR. H ALI (R-2) MR. K K PARASAR (APP) MR G DEKA(R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR. R L YADAV	15-07-2024	To	26-07-2024
6)	MS. K YADAV	15-07-2024	To	26-07-2024
7)	MR H Dey	17-07-2024	To	29-07-2024
8)	MR. R SARMAH	15-07-2024	To	25-07-2024
9)	MS M DAS	15-07-2024	To	24-07-2024
10)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
11)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
12)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
13)	MR S SARMA	16-07-2024	To	15-09-2024
14)	MS. N M DEKA	17-07-2024	To	20-12-2024
15)	MR. S B PRASAD	22-07-2024	To	02-08-2024
16)	MR. S K GOSWAMI	22-07-2024	To	24-07-2024
17)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
18)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
19)	MR. DITUL DAS	19-07-2024	To	26-07-2024
20)	MR A KALITA	22-07-2024	To	23-07-2024
21)	MR. A K PURKAYASTHA	22-07-2024	To	23-07-2024
22)	MR. S SHARMA	22-07-2024	To	23-07-2024
23)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
24)	MR. M U MAHMUD	23-07-2024	To	25-07-2024
25)	MR. A BHATTACHARYA	22-07-2024	To	25-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,23rd July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2115/2024	REZLIN AHMED AND ANR. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY MD. ANARUL ISLAM	PP, ASSAM
2	Bail Appln./2118/2024	KAMAL NAYAN DEKA Versus THE STATE OF ASSAM	MR. R SARMA A H CHOUDHURY	PP, ASSAM
MOTION				
3	Crl.Pet./743/2024 FIXED	JEREMIAH BASUMATARY Versus THE STATE OF ASSAM AND ANR	MR. A NARZARI	PP, ASSAM
4	Crl.Pet./779/2024 FIXED	MD. FULBABU SK Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR Z RAHMAN MR S PRODHANI	PP, ASSAM
5	AB/1490/2024 FIXED	KRISHNA KANT NATH Versus THE STATE OF ASSAM	MR D K DAS MR. R K NATH	PP, ASSAM
6	AB/1834/2024	SAHAR ALI Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR M RAHMAN	PP, ASSAM
7	AB/1863/2024	ARIF HUSSAIN Versus THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
8	AB/1869/2024	SOFIKUL ISLAM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY MS R DEKA	PP, ASSAM
9	AB/1872/2024	MODAN BARUAH Versus THE STATE OF ASSAM	MR. B PHUKAN MR B. PATHAK MR. P K GOGOI	PP, ASSAM
ADMISSION				
10	Crl.Pet./307/2024 PART-HEARD, WITH LCR 1 FILE(SCANNED COPY), FIXED	TAMARANA BALA SAPTAGIRI Versus THE STATE OF ASSAM AND ANR	MS. B CHOWDHURY IMSENKALA	MS. S BHUYAN (R-2) MS. C SHARMA (R-2) PP, ASSAM
11	Crl.Pet./1457/2019 WITH LCR 3 FILES, FIXED	PRANAB KUMAR MEDHI Versus KABIR DEWAN AND ANR.	MR. N DEKA MR D DEKA	MR. S. DUTTA (R-1) MR. P MAHANTA (R-1) PP, ASSAM

12	WITH Crl.Pet./1460/2019	HIMLEENA GAUTAM Versus THE STATE OF ASSAM AND ANR.	MR. D BARUAH MS. N UPADHYAY	MR. S. DUTTA MR. P MAHANTA PP, ASSAM
13	Crl.Pet./188/2024 FIXED	NILAN SINGHA @ NILON SINGHA Versus THE STATE OF ASSAM AND 2 ORS	MR. M DUTTA MS. S DEV MR. M DEY MR. J MAHANTA	MR. M ALI (R-2) MS. A CHAKMA (R-3) MR. J. ISLAM (R-2) MR. J. E. SARKAR (R-2) PP, ASSAM

BAIL HEARING (BA)

14	Bail Appln./453/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MD. JAYAD KHAN Versus NARCOTICS CONTROL BUREAU	MR M A ISLAM MR J I MONDAL	SC, NCB
15	Bail Appln./580/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	SAMIR KHAN Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
16	Bail Appln./1044/2024 WITH CASE RECORD (SCANNED COPY), FIXED	AMIT KUMAR Versus UNION OF INDIA	MR. N N B CHOUDHURY MS. K DEY MR. D SUTRADHAR	SC, NCB
17	Bail Appln./1101/2024 WITH CASE RECORD (SCANNED COPY), FIXED	ABDUL LATIF Versus THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR. A A MONDAL MR A ALAM MR. S UDDIN	K U AHMED(R-2) PP, ASSAM
18	Bail Appln./1504/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	GURDEEP SINGH Versus UNION OF INDIA	MR S DAS MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN	SC, NCB
19	Bail Appln./1578/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	NURCHAN ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
20	Bail Appln./1588/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	JAYANTA TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA MS D BARUAH RHITUSHREE TALUKDAR P. NATH	MRS R KAKATI(R-2) MS. M PATHAK(R-2) MS. N BARMAN(R-2) PP, ASSAM
21	Bail Appln./1716/2024 WITH OFFICE NOTE, FIXED	JAYANTA DAS Versus THE STATE OF ASSAM AND ANR.	MR A SHARMA	PP, ASSAM
22	Bail Appln./1835/2024 FIXED	HASHEM ALI PARAMANIK @ HASHEM ALI PARAMANIK Versus THE STATE OF ASSAM	MD. A HUSSAIN MR. K ALOM MR. T ISLAM	PP, ASSAM
23	WITH Bail Appln./1933/2024	KHAYRUZZAMAN SK. @ KHAIRUZZAMAN SK. @ FIRDUS Versus THE STATE OF ASSAM	MR. A M BORA MR. K I MAZUMDER MR M Z RAHMAN	PP, ASSAM
24	Bail Appln./1852/2024 FIXED	HIBJUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MRS R BEGUM MR. N J DUTTA MR R A AHMED MR M AHMED	PP, ASSAM
25	Bail Appln./1859/2024 WITH OFFICE NOTE, FIXED	KAIFUDDIN AHMED Versus THE STATE OF ASSAM AND ANR.	MR UNUSH KHAN MR S DAS	PP, ASSAM
26	Bail Appln./1886/2024 WITH OFFICE NOTE, FIXED	NIPU TOSSA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A GANGULY MR T CHHETRI	PP, ASSAM
27	Bail Appln./1924/2024 WITH OFFICE NOTE, FIXED	RAJU DEBNATH Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN	PP, ASSAM

28	Bail Appln./1959/2024 FIXED	MD. AZIZUR RAHMAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
29	Bail Appln./1995/2024 FIXED	MUNMI KUMARI @ CHOTI Versus THE STATE OF ASSAM	MR. S DAS MR T BORDOLOI	PP, ASSAM
30	Bail Appln./2044/2024 FIXED	BIJENDAR SINGH ALIAS VIJENDER AND ANR Versus THE STATE OF ASSAM		PP, ASSAM
BAIL HEARING				
31	AB/721/2024 FIXED	MD ABDUL KADER AND 4 ORS Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	PP, ASSAM
32	AB/1009/2024 FIXED	ABDUL SALAM ALI Versus THE STATE OF ASSAM	MR. K SINGHA MR S DUTTA M DEVI	PP, ASSAM
33	AB/1221/2024 WITH CASE RECORD AND CASE DIARY(SCANNED COPY), FIXED	SULTAN HUSSAIN @ SULTAN UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
34	AB/1298/2024 AB 911/2024(D/O), FIXED	ATOWAR RAHMAN AND ANR. Versus THE STATE OF ASSAM	MR G CHAMUAH MR. B HUSSAIN MR. A R HAZARIKA SADDAM HUSSAIN	PP, ASSAM
WITH				
35	AB/1460/2024	ABUL KALAM AZAD Versus THE STATE OF ASSAM	MR. A KADDUS	PP, ASSAM
36	AB/1318/2024 FIXED	MD. SAFED ALI Versus THE STATE OF ASSAM	MR. S MUNIR MD. S ALI MS. P. GOGOI	PP, ASSAM
37	AB/1347/2024 FIXED	ANJAN JYOTI CHOUDHURY Versus THE STATE OF ASSAM	MS. N BORAH	PP, ASSAM
38	AB/1359/2024 FIXED	MAHIDUL ISLAM @ MAHIDUL ALI Versus THE STATE OF ASSAM	MR. A M AHMED P. GHOSH	MR Z ALAM(victim) MS. S NAZNEEN(victim) PP, ASSAM
39	AB/1369/2024 FIXED	RAHUL KR DUTTA @ RAHUL DUTTA Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
40	AB/1498/2024 FIXED	RAFIQUL ISLAM Versus THE STATE OF ASSAM	MR A NATH MS. G BORAH	PP, ASSAM
41	AB/1674/2024 FIXED	DUSMANTA SARMAH Versus THE STATE OF ASSAM	MR S A BARBHUYAN T A LASKAR	PP, ASSAM
42	AB/1706/2024 FIXED	BAHARUL ISLAM LASKAR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
43	AB/1724/2024 FIXED	NURJUL ALI Versus THE STATE OF ASSAM	K U AHMED MS P SARMA	PP, ASSAM
44	AB/1773/2024 FIXED	HAMIDUL ISLAM Versus THE STATE OF ASSAM	MR. J C GOGOI MR. N GOGOI MR B ISLAM	PP, ASSAM
ORDERS				
45	Crl.Pet./599/2024 FIXED	PABITRA KUMAR HIRA Versus THE STATE OF ASSAM AND ANR	MS. RUKMINI BARUA MS. PADMINI BARUA	PP, ASSAM
46	I.A.(Crl.)/623/2024 BA 2011/2024(D/O), FIXED in Bail Appln./2011/2024	ELISAR PYNGROPE @ ELISAR POINGROPE Versus THE STATE OF ASSAM	A. K. KANU	PP, ASSAM

HEARING

47	CRL.A(J)/27/2020 6 Y 3 M 14 D :WITH LCR 4 FILES, P.B.-1, FIXED	RITU BORA @ JAAN Versus THE STATE OF ASSAM	MS D SAIKIA, AMICUS CURIAE	PP, ASSAM
48	Crl.A./240/2022 1 Y 10 M 25 D :WITH LCR 4 FILES, FIXED	MD. RANA ALI @ RANA AHMED @ KHOLILUDDIN AHMED Versus THE STATE OF ASSAM AND ANR.	MR R DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/07/2024

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|-----|-------------------------|------------|----|------------|
| 1) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 2) | MR D TALUKDAR | 27-06-2024 | To | 03-08-2024 |
| 3) | MR. J P SHARMA | 01-07-2024 | To | 31-07-2024 |
| 4) | MR. O P BHATI | 28-06-2024 | To | 04-08-2024 |
| 5) | MR. R L YADAV | 15-07-2024 | To | 26-07-2024 |
| 6) | MS. K YADAV | 15-07-2024 | To | 26-07-2024 |
| 7) | MR H Dey | 17-07-2024 | To | 29-07-2024 |
| 8) | MR. R SARMAH | 15-07-2024 | To | 25-07-2024 |
| 9) | MS M DAS | 15-07-2024 | To | 24-07-2024 |
| 10) | MR. D C C PHUKAN | 16-07-2024 | To | 31-07-2024 |
| 11) | MR. R P KAKOTI SR. ADV. | 13-07-2024 | To | 31-07-2024 |
| 12) | MR. V K CHOPRA | 25-07-2024 | To | 29-07-2024 |
| 13) | MR S SARMA | 16-07-2024 | To | 15-09-2024 |
| 14) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 15) | MR. S B PRASAD | 22-07-2024 | To | 02-08-2024 |
| 16) | MR. S K GOSWAMI | 22-07-2024 | To | 24-07-2024 |
| 17) | MR. S K SAHARIAH | 22-07-2024 | To | 28-07-2024 |
| 18) | MS. T GOSWAMI | 22-07-2024 | To | 02-08-2024 |
| 19) | MR. DITUL DAS | 19-07-2024 | To | 26-07-2024 |
| 20) | MR A KALITA | 22-07-2024 | To | 23-07-2024 |
| 21) | MR. A K PURKAYASTHA | 22-07-2024 | To | 23-07-2024 |
| 22) | MR. S SHARMA | 22-07-2024 | To | 23-07-2024 |
| 23) | MR. A CHAUDHURY | 20-07-2024 | To | 04-08-2024 |
| 24) | MR. M U MAHMUD | 23-07-2024 | To | 25-07-2024 |
| 25) | MR. A BHATTACHARYA | 22-07-2024 | To | 25-07-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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2:00 PM to 4:45 PM

[For Tuesday,23rd July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-I, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/6667/2010 PART-HEARD, FIXED	DEBDUT NATH and ANR. Versus THE STATE OF ASSAM AND ORS	MR.B C DAS MR.B C DAS MR.S C BISWAS MR.M BISWAS MR.L R MAZUMDER MS. I DAS MS.S KARMAKAR MR.D BANIA	SC, EDU

LEAVE NOTE OF ADVOCATES FOR 23/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
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12)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
13)	MR S SARMA	16-07-2024	To	15-09-2024
14)	MS. N M DEKA	17-07-2024	To	20-12-2024
15)	MR. S B PRASAD	22-07-2024	To	02-08-2024
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17)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
18)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
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20)	MR A KALITA	22-07-2024	To	23-07-2024
21)	MR. A K PURKAYASTHA	22-07-2024	To	23-07-2024
22)	MR. S SHARMA	22-07-2024	To	23-07-2024

23)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
24)	MR. M U MAHMUD	23-07-2024	To	25-07-2024
25)	MR. A BHATTACHARYA	22-07-2024	To	25-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP/62/2024 CAVT. NO.03952/024, FIXED	SIDDHARTHA SEN Versus ROMA CHOUDHURY AND ANR	MR. S K GHOSH MR S NATH	MR. D MAZUMDAR MR GAURAV R DUTTA MR. D MAZUMDAR FOR CAVEATOR
ADMISSION				
2	CRP/33/2022 FIXED	BAKHAL RAMCHİYARI Versus THE ROYAL INSURANCE CORPORATION OF BHUTAN AND 2 ORS.	MR I HAQUE	MR. R K D CHOUDHURY DY.S.G.I.
BAIL HEARING (BA)				
3	Bail Appln./849/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	NOMAN UDDIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
4	Bail Appln./1500/2024 WITH OFFICE NOTE, FIXED	SOLOMON AND ANR. Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM	PP, ASSAM
5	Bail Appln./1913/2024 WITH OFFICE NOTE, FIXED	SUMAN DAS ADHIKARI Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
FOR HEARING U/O XLI RULE II C.P.C.				
6	RSA/212/2023 FIXED	M/S BARPETA AGRO INFRA Versus BULU KUMAR ROY AND ORS	MR. L TALUKDAR MS K. KALITA MR H TALUKDAR MR J RAJBONGSHI MS. N TALUKDAR MR. A Z CHOUDHURY	
	WITH I.A.(Civil)/3549/2023 in RSA/212/2023	M/S BARPETA AGRO INFRA Versus BULU KUMAR ROY AND ANR.	MR. L TALUKDAR MS K. KALITA MR H TALUKDAR MR J RAJBONGSHI MR. A Z CHOUDHURY MS. N TALUKDAR	

ORDERS

7	CRP/50/2024 CAVT. NO.03602/024, FIXED	ETUA URANG AND 4 ORS Versus MAINA DEVI AGARWAL AND 6 ORS	MR. P S DEKA MS. A HUSSAIN MS M KURMI MR R ISLAM S PAUL	MR. P J SAIKIA MR. SAILENDRA DEKA MR. A K GUPTA (R-7) MR. R S MISHRA (R-7) MR JITENDRA DAS FOR CAVEATOR
8	I.A.(Civil)/1009/2024 FIXED in FAO/22/2024 WITH FAO/22/2024	AMIT DHELI AND ANR Versus JINNA ALI AND 4 ORS. AMIT DHELIA AND ANR Versus JINNA ALI AND 4 ORS.	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. R BARUAH (r-1,2) MR. A IKBAL (r-1,2) MS. M NATH (r-1,2) MS S SIDDIQUA (r-1,2)
	WITH I.A.(Civil)/1557/2024 in FAO/22/2024	JINNA ALI AND ANR Versus AMIT DHELI AND ANR	MS. M NATH MR A IKBAL MS S SIDDIQUA	MR. SAILENDRA DEKA
9	I.A.(Civil)/1307/2024 WITH LCR, FIXED in LA.App./7/2022 WITH LA.App./7/2022 WITH I.A.(Civil)/1842/2022 in LA.App./7/2022	SYEDUR RAHMAN Versus THE STATE OF ASSSAM AND ANR. SYEDUR RAHMAN Versus THE STATE OF ASSSAM AND ANR. SYEDUR RAHMAN Versus THE STATE OF ASSSAM AND ANR.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ MR. M A SHEIKH MS F INTAZ	GA, ASSAM MR. K GOGOI SC, REVENUE SC, NF RLY GA, ASSAM MR. K GOGOI SC, NF RLY
		HEARING		
10	Crl.Pet./303/2016 PART-HEARD, WITH LCR WITH I.A./1592/2016 in Crl.Pet./303/2016	MRS. AFROZA RAHMAN and ANR. Versus DR. NILUFAR RAHMAN and ANR.	MR. A M BORA MR.S K MEDHI MR. B M CHOUDHURY MR.A DAS MR. U CHOUDHURY MR. A BARUAH MR. D J GOGOI	S CHANDA MR. J SHARMA (R-1) MR. S CHAMARIA MR. G KAKOTI (R-1) MR. N DAS MR. P THAKURIA (R-1) MR. A N SARMAH MR. P R SARMA PP, ASSAM
11	CRL.A(J)/44/2020 4 Y 11 M 18 D :PART-HEARD, WITH LCR	SHYAMAL BARMAN Versus THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	MS. L DEVI (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
12	RSA/116/2014 CAVT. NO. 234/2014 WITH LCR, FIXED	ON THE DEATH OF ABDUL HAMID (GHARI MISTRY) HIS LEGAL HEIRS Versus RAM NAGINA GUPTA and ANR.	MR.J AHMED MS.S KALITA MR.M ANSARI MS.D BORA	MR.A DAS MS.M BORDOLOI MR.M AGARWALLA MR.N SARMAH MR. N I KHAN MDK RAHMAN MS H AHMED MASSAR BORAH T. JAMIR FOR CAVEATOR
13	MACApp./374/2016 WITH LCR WITH MACApp./375/2016	UNION OF INDIA and ANR Versus SRI KHAGEN BORO	C.G.C. MR.S CHAKRABORTY MR. P S BHATTACHARYYA MR.A C KALITA	MR. A S DHILLON
14		UNION OF INDIA and ANR Versus SRI KHAGEN BORO	C.G.C. MR. P S BHATTACHARYYA MR.S CHAKRABARTY MR.A C KALITA	

15	Intest.Cas./6/2017 WITH LCR	SMTI MINU DAS and 2 ORS Versus SMTI BULU DAS and 2 ORS	MRA UPADHYAY MS.K JAIN MS.P UPADHYAY	S ALI MR. J SARMAH MR. N ALAM S U AHMED MR. A IKBAL A K SHARMA MS. M NATH K JAIN MS S SIDDIQUA
16	Mat.App./34/2018 WITH LCR, FIXED	XXXXXXX Versus XXXXXXX	MR. A BHATTACHARJEE MR. J SARMA	MRS L BORUAH MISS. M BORAH MR. B B BORAH MS K TSUKRU
17	RFA/130/2018 WITH LCR	ON THE DEATH OF MUKUNDA CHANDRA DAS, HIS LEGAL HEIR, SWAPNA DAS AND 2 ORS Versus SMTI MEENA DEVI	MR. P BORAH MRS K M SAIKIA MRS K M SAIKIA	MR. N ALAM MD. S U AHMED MD. S U AHMED MS. K JAIN MS. K JAIN
18	FAO/42/2019 CAVT. NO.0838/2019 WITH LCR, FIXED	CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 2 ORS Versus ASSAM DRUG DEALER ASSOCIATION (ADDA) AND 4 ORS.	MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI MS. N BORDOLOI MR. A PHUKAN	MR. K N CHOUDHURY MR S BHARALI MS. S PARVEEN MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG
	WITH I.A.(Civil)/537/2020 in FAO/42/2019	ASSAM DRUG DEALER ASSOCIATION(ADDA) Versus CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR S BHARALI MR S BHARALI MR. A CHAMUAH MR. N K NEOG	MR. R BORPUJARI
	WITH I.A.(Civil)/2848/2022 in FAO/42/2019	ASSAM DRUG DEALER ASSOCIATION (ADDA) Versus CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. N K NEOG	MR. N UPADHAYAY MR. R BORPUJARI
19	FAO/41/2019 CAVT. NO. 0839/2019	ALL INDIA ORGANIZATION OF CHEMIST AND DRUGGISTS (AIOCD), Versus ASSAM DRUG DEALER ASSOCIATION AND ANR	MR. D BARUAH MS. N UPADHYAY	MR. K N CHOUDHURY MR S BHARALI MS. S PARVEEN (R-2) MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG
	WITH I.A.(Civil)/594/2020 in FAO/41/2019	ASSAM DRUG DEALER ASSOCIATION AND ANR Versus ALL INDIA ORGANIZATION OF CHEMIST AND DRUGGISTS (AIOCD),	MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. N K NEOG	MR D BARUAH
20	MACApp./168/2020 WITH LCR, FIXED	SMTI NILIMA BALA MALI AND 2 ORS Versus SRI RANJAN CHANDRA BRAHMA AND ANR	MR. T J MAHANTA MR. J SARMAH	MS. R D MOZUMDAR (R-2) MR. A K RAY(R-1) MR. I GOGOI(R-1) MS. C MOZUMDAR (R-2) MR. S P SHARMA MR. M P SARMA (R1,2)
	WITH CO/32/2021 in MACApp./168/2020	NATIONAL INSURANCE COMPANY LIMITED Versus NILIMA BALA MALI AND 3 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. A K RAY(R-4) MR. J SARMAH MR. I GOGOI(R-4) MISS T DAS(R-4)
	WITH CO/42/2021 in MACApp./168/2020	RANJAN CHANDRA BRAHMA Versus SMTI NILIMA BALA MALI AND 3 ORS.	MR. A K RAY	MS. R D MOZUMDAR (R-4) MS. C MOZUMDAR (R-4) MR. S P SHARMA (R-4)
21	MACApp./82/2021 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI. BINITA PATOWARY AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. S N KRISHNATRAYA (R1)

	WITH I.A.(Civil)/1037/2021 in MACApp./82/2021	NEW INDIA ASSURANCE CO. LTD. Versus BINITA PATOWARY AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	
22	MACApp./332/2021 WITH LCR	HDFC ERGO GENERAL INSURANCE CO. LTD Versus HITESH DAS AND 5 ORS	MR. R GOSWAMI MS. P BORTHAKUR	MR. N ALAM MR M H AHMED MR. S ISLAM
23	WITH MACApp./285/2020	GUNAJIT NATH Versus HITESH DAS AND 5 ORS.	MR. S U AHMED MR. S ISLAM MR A HAWARI	MR M H AHMED (r-1 to 4) MR. R GOSWAMI (R6) MS. M SAIKIA (R6) MS. P BORTHAKUR (R6)
24	MACApp./696/2022 WITH LCR, FIXED	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. TUNU DAS AND 3 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. P GOHAIN (r-1,2) MR. A K GUPTA (r-1,2) MR B KALITA (r-1,2) MR. A BHATTACHARYYA (R-1, 2) MR. S SINGH (R-1, 2)
25	Intest.Cas./1/2023 CAVT. NO.15462/022, WITH LCR, FIXED	MD.MAJID Versus WAHIDA BEGUM AND ANR.	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR K J SAIKIA	MR. P P DUTTA MS P SARMA FOR CAVEATOR
26	CRP(IO)/237/2023	JAHARUL HAQUE @ JAHARUL ISLAM Versus FAZAR ALI	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	MR M RANA
	WITH I.A.(Civil)/570/2023 in CRP(IO)/237/2023	FAZAR ALI Versus JAHURUL HAQUE @ JAHURUL ISLAM	MR M RANA	MR. M U MAHMUD
<u>STAY MATTERS</u>				
27	CRP(IO)/148/2023 FIXED	BISWAJIT BARUA AND 2 ORS Versus PRADIP KUMAR PAUL AND 2 ORS.	MR. A K PURKAYASTHA MR. M J BARUAH MS B MAJUMDER MS M NEOG	MR. K R PATGIRI (r-3) MR. B HALDAR (r-5) MS. U HAZARIKA (r-3) MR B DEORI (r-5)

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LEAVE NOTE OF ADVOCATES FOR 23/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
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BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2066/2024	SIMAN BORO Versus THE STATE OF ASSAM	MR F HAQUE MR N ISLAM MR A ISLAM	PP, ASSAM
MOTION				
2	AB/1867/2024	ZAHER ALI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
HEARING				
3	Crl.Pet./1059/2023 PART-HEARD, BY SLIP	DIPSIKHA CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED	MR. D DAS SR. ADV (R-2) MR. S BORTHAKUR (r-2) MS. S KAKATI (r-2) MR. I DAS (R-2) MS S SHARMA (R-2) MR. INDRAJIT BHUYAN (R-2) PP, ASSAM

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